



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - V SECTION)**

**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Oct/202122/11

**DATED:** 25/02/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Oct/202122/11 dated 25/02/2022 of Norms Committee - V for the year 2021-22 was held on 25/02/2022 under the Chairmanship of Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KulDEP Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT
7	JD GIRI,Technical Authority	Technical Consultant,DGFT

**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00178288AM22
RA File Number	039504000752 AM17
Licence No and Date	0310810348/05/01/2017

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted application copy with requisite information. Based on recommendation of Technical authority and earlier approved norms of Adv. Auth no 0310797434 Date 20.07.20215 in NC meeting no 28/84-ALC3/2015 date 28.01.2016 , committee decided to approve the input output norms for above said Adv. Auth under:

Export item	Qty.	Import Item	Qty. Recommended
GENT / LADIES COAT (FULL SLEEVE) 100% POLYESTER WOVEN FABRICS GSM 150+/- 15%	15000 Nos.	100% POLYESTER WOVEN FABRIC GSM 150 +/- 15%	95250 Sq. Mtr.
GENTS / LADIES TROUSER 100% POLYESTER WOVEN FABRICS GSM 150+/- 15%	15000 Nos.	100% POLYESTER WOVEN FABRIC GSM 150 +/- 15%	46500 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ULTRA DENIM PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00178292AM22
RA File Number	082404000013 AM20
Licence No and Date	0810145023/16/04/2019

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth , decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	018405000277AM20
RA File Number	052404000363 AM20
Licence No and Date	0510412012/03/10/2019

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 17.09.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export Item:** BRAIDED LEATHER BELT MADE OF BONDED LEATHER- 32 MM WEAVE/LACE BELT

(FINISH SIZE 40-72 INCH)

Qty. -50511. Nos.

**Import item:**

S. no.	Item description	Qty. Recommended
1.	BONDED LEATHER STRAP ( Made up of composition leather of Relevant Size)	51521.0 Nos.
2.	METAL BUCKLE (Made up of Zinc of Relevant Size)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ULTRA DENIM PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00178293AM22
RA File Number	082404000265 AM20
Licence No and Date	0810146551/14/11/2019

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	018405000798AM21
RA File Number	342404000192 AM21
Licence No and Date	3410046480/15/10/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (Net Containt of POLYPROPYLENE GRANULES 827.27 MT,PP ENTIRA ANTISTATIC 3 MT,MASTERBATCH COLOUR 9.81 MT,POLYPROPYLENE FABRIC TAPE 5 MT,CONDUCTIVE BLACK 7 MT,LLDPE 73.34 MT,LDPE 31.43 MT,U V STABILISER MASTERBATCH(FOR EXPORT WITH U V STABILISER)16 MT) (Antistatic)	972.840 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product

		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	6 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	018405000796AM21
RA File Number	342404000190 AM21
Licence No and Date	3410046478/15/10/2020

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (Net Containt of POLYPROPYLENE GRANULES 827.27 MT,PP ENTIRA ANTISTATIC 3 MT,MASTERBATCH COLOUR 9.81 MT,POLYPROPYLENE FABRIC TAPE 5 MT,CONDUCTIVE BLACK 7 MT,LLDPE 73.34 MT,LDPE 31.43 MT,U V STABILISER MASTERBATCH(FOR EXPORT WITH U V STABILISER)16 MT)  (Antistatic)	972.840 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in

				export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	7 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	018405000797AM21
RA File Number	342404000191 AM21
Licence No and Date	3410046479/15/10/2020

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (Net Containt of POLYPROPYLENE GRANULES 827.27 MT,PP ENTIRA ANTISTATIC 3 MT,MASTERBATCH COLOUR 9.81 MT,POLYPROPYLENE FABRIC TAPE 5 MT,CONDUCTIVE BLACK 7 MT,LLDPE 73.34 MT,LDPE 31.43 MT,U V STABILISER MASTERBATCH(FOR EXPORT WITH U V STABILISER)16 MT) (Antistatic)	972.840 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK	1.05 kg/kg

				content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	018405000800AM21
RA File Number	082404000214 AM21
Licence No and Date	0810148840/20/10/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
1. Nett content of LDPE in each export product. 2. Justification of 8% wastage in polypropylene.	
The case stands deferred for re-listing.	

Case No.	9 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	018405000801AM21

RA File Number	082404000213 AM21
Licence No and Date	0810148841/20/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	10 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	MODELAMA EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00178291AM22		
RA File Number	052404000435 AM21		
Licence No and Date	0510415938/19/11/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
The following qty. of inputs is recommended on the basis of measurement, CAD and fabrication details;			
Export item	Export Qty.	Import item	Qty recommended
Ladies Full Sleeve Shirt made of 100% Linen Yarn dyed Woven Fabric GSM:140+/-10%, (Style No. _2W001380 )	824 Nos.	100% Linen Yarn dyed Woven Fabric GSM:140+/-10%	2654 sq. meters @3.22 sq. mtrs. /pc.
Ladies Trouser made of 100% Linen Yarn dyed Woven Fabric GSM:140+/-10%, (Style No. 3P001156 )	824 Nos.	100% Linen Yarn dyed Woven Fabric GSM:140+/-10%	2637 sq. meters @3.20 sq. mtrs. /pc.
Ladies Romper made of 100% Linen Yarn dyed Woven Fabric GSM:140+/-10%, (Style No. 3P001156 )	1234 Nos.	100% Linen Yarn dyed Woven Fabric GSM:140+/-10%	1728 sq. meters @1.40 sq. mtrs. /pc.
The GSM of relevant fabric should match in the export items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			



Case No.	11 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00035851AM21
RA File Number	06AA04002189 AM21
Licence No and Date	0611000008/10/12/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Clearly mention, net Import content in the export item, giving CAD/CAM of the export item.</li> <li>2. Complete calculation of the requirement of raw materials both imported and indigenous, indicating wastage separately with justification for wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	12 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	BHARTIYA INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00025248AM22		
RA File Number	07AA04002084 AM22		
Licence No and Date	0711000938/23/04/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
100% SHEARLING LADIES GILET MADE OF DRESSED SHEEP FUR SKINS	1285 Nos.	DRESSED LAMB FUR SKINS	39321 sq. ft @ 30.60 sq. ft./pc.(2.84 sq. Mtr./pc.)
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	13 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00030774AM22
RA File Number	05AA04009822 AM22
Licence No and Date	0511002373/01/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material with complete nomenclature of each of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	14 / NC/5/MEET/Oct/202122/11										
Case Status	Case Approved										
Party Name	PEARL GLOBAL INDUSTRIES LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022										
HQ File Number	HQRNORM APPLY 00031428AM22										
RA File Number	05AA04009417 AM22										
Licence No and Date	0511002381/03/05/2021										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:											
<table><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td>MEN'S PAJAMA 65% Polyester, 32% Cotton, 3% Other Fiber Yarn Dyed Twill Woven Fabric 14X14/52X44 GSM 155+/- 10%</td><td>52872 Nos.</td><td>65% Polyester, 32% Cotton, 3% Other Fiber Yarn Dyed Twill Woven Fabric</td><td>125835.36 Sq. Mtr</td></tr></table>				Export item	Qty.	Import item	Qty. Recommended	MEN'S PAJAMA 65% Polyester, 32% Cotton, 3% Other Fiber Yarn Dyed Twill Woven Fabric 14X14/52X44 GSM 155+/- 10%	52872 Nos.	65% Polyester, 32% Cotton, 3% Other Fiber Yarn Dyed Twill Woven Fabric	125835.36 Sq. Mtr
Export item	Qty.	Import item	Qty. Recommended								
MEN'S PAJAMA 65% Polyester, 32% Cotton, 3% Other Fiber Yarn Dyed Twill Woven Fabric 14X14/52X44 GSM 155+/- 10%	52872 Nos.	65% Polyester, 32% Cotton, 3% Other Fiber Yarn Dyed Twill Woven Fabric	125835.36 Sq. Mtr								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	15 / NC/5/MEET/Oct/202122/11		
Case Status	Case Deferred		
Party Name	HIJAZ LEATHERS PRIVATE LIMITED		
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		

and Date	
HQ File Number	HQRNORM APPLY 00031692AM22
RA File Number	04AA04002902 AM22
Licence No and Date	0411000750/03/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue Sheep skin and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	16 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00031703AM22
RA File Number	04AA04002901 AM22
Licence No and Date	0411000751/03/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue Sheep skin and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	17 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

HQ File Number	HQRNORM APPLY 00032339AM22			
RA File Number	07AA04002932 AM22			
Licence No and Date	0711001025/04/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty recommended
1.	Men's Jacket (100% Shearling made of dressed Lamb fur skins).	232 Nos.	Dressed Lamb Fur skins	14384 sq. ft @62 sq. ft. /pc. (5.75 sq. mtr./pc.)
2.	Women's Jacket (100% Shearling made of dressed Lamb fur skins).	120 Nos.	Dressed Lamb Fur skins	1500 sq. ft @12.5 sq. ft. /pc.(1.16 sq. mtr./pc.)
3.	Men's Jacket (100% Shearling made of dressed Lamb fur skins).	276 Nos.	Dressed Lamb Fur skins	13317 sq. ft @48.25 sq. ft. /pc. (4.48 sq. mtr./pc.)
4.	Men's Jacket (100% Shearling made of dressed Lamb fur skins).	148 Nos.	Dressed Lamb Fur skins	2997 sq. ft @20.25 sq. ft. /pc. (1.88 sq. mtr./pc.)
5.	Men's Long Coat (100% Shearling made of dressed Lamb fur skins).	132 Nos.	Dressed Lamb Fur skins	8349 sq. ft @63.25 sq. ft. /pc. (5.87 sq. mtr./pc.)
6.	Men's Jacket (100% Shearling made of dressed Sheep fur skins).	150 Nos.	Dressed Sheep Fur skins	6750 sq. ft @45 sq. ft. /pc. (4.18 sq. mtr./pc.)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	18 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ULTRA NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00032505AM22
RA File Number	03AA04026432 AM21
Licence No and Date	0311002921/04/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ULTRA NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00032508AM22
RA File Number	03AA04026454 AM21
Licence No and Date	0311002800/04/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	20 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ULTRA NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00032510AM22
RA File Number	03AA04026420 AM21
Licence No and Date	0311002806/04/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00033505AM22

RA File Number	05AA04010572 AM22
Licence No and Date	0511002440/05/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	22 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	INTERMARKET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00033458AM22
RA File Number	03AA04008920 AM22
Licence No and Date	0311003579/05/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	23 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00033486AM22
RA File Number	05AA04010635 AM22
Licence No and Date	0511002436/05/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p>	

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	24 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00033489AM22
RA File Number	05AA04010631 AM22
Licence No and Date	0511002437/05/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	25 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00033503AM22
RA File Number	05AA04010623 AM22
Licence No and Date	0511002439/05/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	26 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00034125AM22
RA File Number	05AA04010622 AM22

Licence No and Date	0511002452/06/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	27 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00034130AM22
RA File Number	05AA04011100 AM22
Licence No and Date	0511002453/06/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	28 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00034135AM22
RA File Number	05AA04010687 AM22
Licence No and Date	0511002454/06/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p>	



The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	29 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	JAWANDSONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00117877AM22
RA File Number	30AA04005313 AM22
Licence No and Date	3011000775/18/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	30 / NC/5/MEET/Oct/202122/11			
Case Status	Case Approved			
Party Name	TOPSACK PACKAGING PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022			
HQ File Number	HQRNORM APPLY 00118049AM22			
RA File Number	07AA04007465 AM22			
Licence No and Date	0711001338/18/06/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Export item		Qty.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS- ATTACHMENT BAG ( PP WOVEN FABRICS ) 55000- KGS		55000 Kg.	PP WOVEN FABRIC LAIMINATED / UNLAMINATED	57750 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	31 / NC/5/MEET/Oct/202122/11
----------	------------------------------

Case Status	Case Deferred
Party Name	COTTON WORLD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00120560AM22
RA File Number	07AA04006025 AM22
Licence No and Date	0711001344/21/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	32 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00120921AM22
RA File Number	04AA04006084 AM22
Licence No and Date	0411001009/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p> <p>Taking cue from G-33, the following norms may be recommended:</p> <p>EXPORT MADE ITEM NO. 1:- “LEATHER HAND BAGS”</p>	
STYLE#	QTY (IN NOS.)
4009	10,065
4011	1,537

C2681	500
C5387	2,618
C5393	2,327
C5395	1,174
C6583	7,713
C6584	5,002
F68154	1,539
2522	1,218
C3780	1,197
C6292	535
C6293	3,097
TOTAL	38,522

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
1	FINISHED LEATHER- (COW FINISHED LEATHER)(Relevant Quality&Thickness)	SQF	Actual +5% Wastage
20	OUTER LINING- (ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage

32	INNER LINING RELEVANT-(ALL RELEVANT OUTER LINING : WIDTH 59 INCHES) (ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
49	INNER LINING RELEVANT-(ALL RELEVANT OUTER LINING : WIDTH 59 INCHES) (NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
86	COTTON BAG / POLY SATIN STORAGE BAG/DUST BAG-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
89	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-RELEVANT	KGS	537
108	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)	KGS	178
136	SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
150	ZIP FASTENER(RELEVANT QUALITY& THICKNESS)	MTR	Net Content +1% Wastage
164	METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
182	BEMIS TPU ADHESIVE FILM(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
201	MESH (SPACER MESH)(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
205	WEBBING(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
207	REINFORCEMENT MATERIAL-(PLASTIC SHEET (SOFT MYLAR PVC/HARD MYLAR PVC) -(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
218	REINFORCEMENT MATERIAL-(BONDED LEATHER	MTR	Actual +1%

	BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)		Wastage
232	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
251	REINFORCEMENT MATERIAL- (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 2:- "LEATHER SATCHEL BAG"

STYLE#	QTY (IN NOS)
3184	1,867
C2932	5,766
TOTAL	7,633

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
2	RELEVANT FINISHED LEATHER-COW FINISHED LEATHER(Relevant Quality&Thickness)	SQF	Actual +5% Wastage
21	OUTER LINING- (ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC	MTR	Actual +5% Wastage

	CTTN/RECY POLY OUT)		
33	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
50	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
90	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	141
109	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	57
137	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
151	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY & THICKNESS)	MTR	Net Content +1% Wastage
165	METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
183	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
202	MESH-SPACER MESH(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
219	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
233	REINFORCEMENT MATERIAL-210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN	YDS	Actual +1% Wastage

252	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage
-----	---	-----	-----------------------

EXPORT MADE ITEM NO. 3:- "LEATHER EXECUTIVE BAG"

STYLE#	QTY (IN NOS)
4186	1,077
4187	1,672
C2833	1,150
F68030	1,000
TOTAL	4,899

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
3	RELEVENT RELEVANT FINISHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
34	INNER LINING- (ALL RELEVANT INNER LINING WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
51	INNER LINING-(ALL RELEVANT INNER LINING WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage

91	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	158
110	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	51
127	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY & SIZES)	SET	Net to Net
138	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
152	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY & THICKNESS)	MTR	Net Content +1% Wastage
166	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
184	BEMIS TPU ADHESIVE FILM -BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
208	REINFORCEMENT MATERIAL-PLASTIC SHEET (SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
220	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
234	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
253	REINFORCEMENT MATERIAL-(NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage



## EXPORT MADE ITEM NO. 4:- "LEATHER PURSE"

STYLE#	QTY (IN NOS)
F67637	1,136
21796	500
3014	2,528
4991	704
C2869	8,562
C5578	3,110
TOTAL	16,540

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
4	FINISHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
35	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
52	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage

65	PACKING INSERT BOX-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
68	PACKING GIFT BOX (NON CORRUGATED)-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
77	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
92	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	189
111	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	81
128	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY & SIZES)	SET	Net to Net
139	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
153	ZIP FASTENER-ZIP FASTENER(Relevant Quality& Thickness)	MTR	Net Content +1% Wastage
167	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
185	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
209	REINFORCEMENT MATERIAL-PLASTIC SHEET (SOFT MYLAR PVC/HARD MYLAR PVC)(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
221	REINFORCEMENT MATERIAL-(BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
235	REINFORCEMENT MATERIAL-210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN	YDS	Actual +1% Wastage

254	REINFORCEMENT MATERIAL-(NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage
-----	--	-----	-----------------------

EXPORT MADE ITEM NO. 5:- "LEATHER WALLET"

STYLE#	QTY (IN NOS)
4981	590
79158	500
C5456	1,591
C6331	6,322
F59111	1,048
F75363	603
C2862	4,000
TOTAL	14,654

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
5	FINISHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
36	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH	MTR	Actual +5% Wastage

	SCATTER LOGO LINING)		
53	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
66	PACKING INSERT BOX-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
69	PACKING GIFT BOX-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
78	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
93	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	119
112	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	53
129	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY & SIZES)	SET	Net to Net
140	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
154	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY & THICKNESS)	MTR	Net Content +1% Wastage
168	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
186	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
210	REINFORCEMENT MATERIAL -PLASTIC SHEET (SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage

222	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
236	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
255	REINFORCEMENT MATERIAL-(NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 6:- "LEATHER CARD HOLDER"

STYLE#	QTY IN NOS)
C2644	2,388
C6881	16,584
F88250	21,420
TOTAL	40,392

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
6	FINISHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
37	INNER LINING RELEVANT- (ALL RELEVANT INNER LINING WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH	MTR	Actual +5% Wastage

	SCATTER LOGO LINING)		
54	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
79	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
94	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	283
113	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	107
130	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY & SIZES)	SET	Net to Net
141	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
155	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY & THICKNESS)	MTR	Net Content +1% Wastage
169	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
187	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
211	REINFORCEMENT MATERIAL-(PLASTIC SHEET (SOFT MYLAR PVC/HARD MYLAR PVC)(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
223	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
237	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO	YDS	Actual +1% Wastage

	FIBER SOFT NON WOVEN/HD NON WOVEN)		
256	REINFORCEMENT MATERIAL-(NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 7:- "LEATHER ID CARD HOLDER"

STYLE#	QTY (IN NOS)
F57311	11,164
TOTAL	11,164

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
7	FINISHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
38	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 59 INCHES)-ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING	MTR	Actual +5% Wastage
55	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING WIDTH 58 INCHES)-NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDEDPU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU	MTR	Actual +5% Wastage
80	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy

95	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	66
114	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	19
170	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
188	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
212	REINFORCEMENT MATERIAL-PLASTIC SHEET (SOFT MYLAR PVC/HARD MYLAR PVC)(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
238	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
257	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 8:- "LEATHER BELT"

STYLE#	QTY (IN NOS)
101	4,852
78175	2,629
87091	500
89279	859



91305	13,545
91307	3,536
91311	2,574
C1037	1,435
C2654	1,362
F64824	2,965
F64840	10,776
F65186	4,536
TOTAL	49,569

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
8	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
70	PACKING GIFT BOX (NON CORRUGATED)-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
87	COTTON BAG / POLY SATIN STORAGE BAG/DUST BAG-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
96	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	493
115	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	190
180	BUCKLE-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net

189	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
239	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
258	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 9:- “COMBINATION BELT”

STYLE#	QTY (IN NOS.)
321	9,625
64077	679
64087	500
69989	580
76428	998
78173	1,470
91280	5,390
91283	11,478
91286	13,793
91288	11,399

C1509	2,638
C4290	2,832
C4424	1,055
C4429	4,328
C5715	6,891
C5716	1,001
C6812	8,881
F64825	6,579
TOTAL	90,117

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
9	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality&Thickness)	SQF	Actual +5% Wastage
71	PACKING GIFT BOX (NON CORRUGATED)-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
88	COTTON BAG / POLY SATIN STORAGE BAG/DUST BAG-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
97	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	954
116	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	370
181	BUCKLE-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net

190	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
240	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)(RELEVANT QUALITY & SIZES)	YDS	Actual +1% Wastage
270	OUTER LINING-PVC LEATHER/50.43CM BIAS DOT 6 CLR H&C ORG PEB EMBOSS/BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS/12CM SIG C 1.25MM PEBLE DENIM PVC/SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/37.52CM SLG CAMO 12CM SIG C REPS PRINT SOFT PVC	MTR	Actual +5% Wastage

EXPORT MADE ITEM NO. 10:- “TEXTILE HANDBAG”

STYLE#	QTY (IN NOS)
C5291	4,974
TOTAL	4,974

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
10	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
22	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES (PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG	MTR	Actual +5% Wastage

	REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)		
39	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES) -(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
56	INNER LINING RELEVANT- (ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDEDPU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
98	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	90
117	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)- POLISHES/EDGE STAIN	KGS	28
142	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY)	NOS	Net to Net
156	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY & THICKNESS)	MTR	Net Content +1% Wastage
171	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
191	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
224	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
241	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
259	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 11:- “PVC HANDBAG”

STYLE#	QTY (IN NOS)
4010	8,272
C4149	3,153
C5340	500
C5341	599
C5386	9,719
4903	639
2515	2,460
C0054	500
C6774	1,815
C6775	1,383
C6819	2,914
C6957	5,650
TOTAL	37,604

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
------------------------	------------------	-----	---------------------

11	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
23	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSSE PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
40	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES) -(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
57	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSSE MUSIKA BONDED PU NTERIOR/ALPINA EMBOSSE MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
99	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	358
118	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	134
143	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
157	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY& THICKNESS)	MTR	Net Content +1% Wastage
172	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
192	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
203	MESH-SPACER MESH(RELEVANT QUALITY & SIZES)	MTR	Actual +1%

			Wastage
206	WEBBING-WEBBING(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
213	REINFORCEMENT MATERIAL-SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
225	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
242	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
260	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 12:- "PVC SACHEL BAG"

STYLE#	QTY (IN NOS)
2736	4,478
3001	3,905
C3229	8,731
TOTAL	17,114

Input	ITEM DESCRIPTION	UOM	Qty.
-------	------------------	-----	------



Serial No.			Recommended
12	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage Wastage
24	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
41	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
58	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
100	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	322
119	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	128
144	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
158	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY& THICKNESS)	MTR	Net Content +1% Wastage
173	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
193	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage

204	MESH-SPACER MESH(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
226	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
243	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
261	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 13:- “PVC EXECUTIVE BAG”

STYLE#	QTY (IN NOS)
C2837	1,446
TOTAL	1,446

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
13	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
25	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM	MTR	Actual +5% Wastage

	SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)		
42	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
59	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
101	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	39
120	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	16
131	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY & SIZES)	SET	Net to Net
145	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY & SIZES)	NOS	Net to Net
159	ZIP FASTENER-ZIP FASTENER(RELEVANT QUALITY & THICKNESS)	MTR	Net Content +1% Wastage
174	METAL FITTING-METAL FITTING(RELEVANT QUALITY & SIZES)	NOS	Net to Net
194	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY & SIZES)	MTR	Actual +1% Wastage
227	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
244	REINFORCEMENT MATERIAL-(210 D & 420 D	YDS	Actual +1% Wastage

	NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)		
262	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 14:- "PVC LAPTOP BAG"

STYLE#	QTY (IN NOS)
C1623	1,474
TOTAL	1,474

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
14	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
26	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT	MTR	Actual +5% Wastage
43	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING	MTR	Actual +5% Wastage

102	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	15
121	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	5
132	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY&SIZES)	SET	Net to Net
195	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY& THICKNESS)	MTR	Actual +1% Wastage
245	REINFORCEMENT MATERIAL-210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN	YDS	Actual +1% Wastage
263	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 15:- "PVC PURSE"

STYLE#	QTY (IN NOS)
5015	1,401
73739	6,312
C2874	16,449
TOTAL	24,162

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
------------------	------------------	-----	------------------

15	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
27	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
44	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
60	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDEDPU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
81	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
103	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	272
122	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	124
133	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY&SIZES)	SET	Net to Net
146	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY&SIZES)	NOS	Net to Net
160	ZIP FASTENER-ZIP FASTENER(Relevant Quality& Thickness)	MTR	Net Content +1% Wastage
175	METAL FITTING-METAL FITTING(RELEVANT QUALITY&SIZES)	NOS	Net to Net

196	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
214	REINFORCEMENT MATERIAL-SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
228	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
246	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
264	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 16:- "PVC WALLET"

STYLE#	QTY (IN NOS)
3004	4,237
4906	687
923	1,263
C6787	2,808
C6789	1,760
F66551	27,503
C3309	16,874

TOTAL	55,132
-------	--------

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
16	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
28	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
45	INNER LINING RELEVANT- (ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
61	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
82	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
104	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	465
123	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	161
134	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY&SIZES)	SET	Net to Net



147	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY&SIZES)	NOS	Net to Net
161	ZIP FASTENER-ZIP FASTENER(Relevant Quality& Thickness)	MTR	Net Content +1% Wastage
176	METAL FITTING-METAL FITTING(RELEVANT QUALITY&SIZES)	NOS	Net to Net
197	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
215	REINFORCEMENT MATERIAL-SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
229	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
247	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
265	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 17:- "PVC CARD HOLDER"

STYLE#	QTY (IN NOS)
C1885	5,834
C6883	4,700
C7299	4,954

C7398	5,211
C0985	2,423
C4287	4,374
C7932G	15,270
C7941G	7,610
F78673	1,905
TOTAL	52,281

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
17	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
29	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
46	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVS YD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
62	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDEDPU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage

83	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
105	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	294
124	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	110
135	SNAP BUTTON-METAL FITTING(RELEVANT QUALITY&SIZES)	SET	Net to Net
148	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY&SIZES)	NOS	Net to Net
162	ZIP FASTENER-ZIP FASTENER(Relevant Quality& Thickness)	MTR	Net Content +1% Wastage
177	METAL FITTING-METAL FITTING(RELEVANT QUALITY&SIZES)	NOS	Net to Net
198	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
216	REINFORCEMENT MATERIAL-SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
230	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
248	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
266	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 18:- "PVC ID CARD HOLDER"

STYLE#	QTY (IN NOS)
F63274	16,448
F73650	270
TOTAL	16,718

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
18	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
30	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-(PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSS PVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
47	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
63	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDEDPU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
84	PRINTED POLY BAG POLYETHYLENE-PACKING	NOS	As Per Packing

	MATERIAL(RELEVANT QUALITY)		Policy
106	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER)	KGS	72
125	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	70
178	METAL FITTING-METAL FITTING(RELEVANT QUALITY&SIZES)	NOS	Net to Net
199	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
217	REINFORCEMENT MATERIAL-SOFT MYLAR PVC/HARD MYLAR PVC(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
249	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICRO FIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
267	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 19:- "PVC JEWELLERY BOX"

STYLE#	QTY (IN NOS)
C3311	4,000
C7356	9,600
C7959G	6,920
C8081G	43,945

C8082G	19,145
TOTAL	83,610

Input Serial No.	ITEM DESCRIPTION	UOM	Qty. Recommended
19	FINSIHED LEATHER-COW FINISHED LEATHER(Relevant Quality& Thickness)	SQF	Actual +5% Wastage
31	OUTER LINING-(ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)- (PVC LEATHER/10.5 SIGC JCQ 6.5CM HORI VSTR 59CM-HB-LIGHT KNIT/19.92CM BTRFLY ORG PEB EMBSS SLG PVC//SOFTER 1.15MM FOAM 12CM SIG ORIG PEB PVC CNV BCK/32CM LEOPARD ORG EMBOSS PVC/12.5 X 45CM SIG REPS 3STRIPE ORGEMSSPVC/10.5CM ORGANIC CTTN/RECY POLY OUT)	MTR	Actual +5% Wastage
48	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 59 INCHES)-(ASIAN FAILLE WR 1X CLEAR PU COATING/MICRO FIBER /MP TWILL /100percent POLYESTER COACH FABRIC/100percent ORGANIC LW COTTON FJFCH0470/CTTN CNVSYD TWO TONE LINING/SLG COACH SCATTER LOGO LINING)	MTR	Actual +5% Wastage
64	INNER LINING RELEVANT-(ALL RELEVANT INNER LINING : WIDTH 58 INCHES)-(NAPPA EMBOSS MUSIKA BONDED PU INTERIOR/ALPINA EMBOSS MUSIKA BONDED PU INTERIOR/MUSIKA OPERA 50 VN 100percent PA BACK/ LAMBSKIN PU)	MTR	Actual +5% Wastage
67	PACKING INSERT BOX-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
72	PACKING GIFT BOX (NON CORRUGATED)-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
85	PRINTED POLY BAG POLYETHYLENE-PACKING MATERIAL(RELEVANT QUALITY)	NOS	As Per Packing Policy
107	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)-PRIMER	KGS	533
126	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-	KGS	214

	POLISHES/EDGE STAIN		
149	SLIDER / STOPPER-SLIDER / STOPPER(RELEVANT QUALITY&SIZES)	NOS	Net to Net
163	ZIP FASTENER-ZIP FASTENER(Relevant Quality& Thickness)	MTR	Net Content +1% Wastage
179	METAL FITTING-METAL FITTING(RELEVANT QUALITY&SIZES)	NOS	Net to Net
200	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
231	REINFORCEMENT MATERIAL-BONDED LEATHER BOARD(0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM & 1.5MM)	MTR	Actual +1% Wastage
250	REINFORCEMENT MATERIAL-(210 D & 420 D NYLON/KIMLON/0.2MM 18P WHITE COLOR LINING/SOFTER KEDI MICROFIBER LINING/ SPUNLACE NON WOVEN/MICRO FIBER SOFT NON WOVEN/HD NON WOVEN)	YDS	Actual +1% Wastage
268	REINFORCEMENT MATERIAL-NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM, 1.2MM, 1.5MM & 2.0MM)	YDS	Actual +1% Wastage

EXPORT MADE ITEM NO. 20:- "PVC BELT"

STYLE#	QTY (IN NOS)
5951	7,586
C1035	500
TOTAL	8,086

Input	ITEM DESCRIPTION	UOM	Qty. Recommended
-------	------------------	-----	------------------

Serial No.			
73	BEMIS TPU ADHESIVE FILM-BEMIS TPU FILM/TPU FILM/ADHESIVE(RELEVANT QUALITY&SIZES)	MTR	Actual +1% Wastage
74	BUCKLE-METAL FITTING(RELEVANT QUALITY&SIZES)	NOS	Net to Net
75	POLISHES (CHM330 / CHS330 / CHM331, CHS331, DHS-01)-POLISHES/EDGE STAIN	KGS	34
76	PRIMER/POLISHES(DA550/DAH630 / CA220/UA400H)—PRIMER	KGS	90
269	OUTER LINING- (ALL RELEVANT OUTER LINING : WIDTH 57 INCHES)-PVC LEATHER/50.43CM BIAS DOT 6 CLR H&C ORG PEB EMBOSS/BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS/12CM SIG C 1.25MM PEBLE DENIM PVC/SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC/37.52CM SLG CAMO 12CM SIG C REPS PRINT SOFT PVC	MTR	Actual +5% Wastage
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	33 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SUCHETA ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00121094AM22
RA File Number	06AA04002177 AM22
Licence No and Date	0611000500/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate whether, it is Boot Upper or Shoe Upper, if Boot upper whether it is Ladies /Gents Long Boot or half Boot.</li> <li>2. Calculation for the requirement of Imported inputs for manufacturing Export item, comparing with respective SION fixed in Hand Book of procedure Vol. II, giving specification of Import inputs.</li> <li>3. Justification for higher requirement, if any, than respective SION fixed in H. B Procedure Vol. II book.</li> </ol> <p>The case stands deferred for re-listing.</p>	



Case No.	34 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00121621AM22
RA File Number	05AA04027869 AM22
Licence No and Date	0511003273/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	35 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	H & J EXIM PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00121711AM22
RA File Number	05AA04025415 AM22
Licence No and Date	0511003275/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	36 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00121879AM22

RA File Number	02AA04007593 AM22
Licence No and Date	0211000846/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of import item Finished leather and lining Material.</li> <li>2. To give requirement of Lining Material in Sq. Yard (not in Yard).</li> <li>3. Reason with justification for asking higher wastage for Leather items (some cases 17-18% on net content basis) and in lining material.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	37 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00121912AM22
RA File Number	06AA04002408 AM22
Licence No and Date	0611000508/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Net content of import in export item.</li> <li>3. Calculation for requirement of raw material for making final product including indigenous item (if any).</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	38 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00122615AM22
RA File Number	05AA04031765 AM22
Licence No and Date	0511003290/23/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00122822AM22
RA File Number	07AA04007759 AM22
Licence No and Date	0711001359/23/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
100% SHEARLING LADIES JACKET MADE OF DRESSED PRINTED SHEEP FUR SKINS	100 Nos.	DRESSED PRINTED SHEEP FUR SKINS	3700 Sq. Ft. @ 3.43 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	40 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00122378AM22
RA File Number	07AA04007693 AM22
Licence No and Date	0711001352/23/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended

100 PERCENT SHEARLING MENS JACKET MADE OF DRESSED SHEEP FUR SKINS	110 Nos.	DRESSED SHEEP FUR SKINS	5060 Sq. Ft. @ 4.27 Sq. Mtr/Pc
---	----------	-------------------------	--------------------------------

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	41 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00122387AM22
RA File Number	05AA04033697 AM22
Licence No and Date	0511003283/23/06/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	42 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHIVEN YARN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123894AM22
RA File Number	52AA04005914 AM22
Licence No and Date	5211000925/24/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Nylon Filament Yarn (1680 Denier and below)	250725 Kg.	NYLON 6 CHIPS (ZISAMIDE PA6 / POLYAMIDE 6 CHIPS)	258246.75 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	43 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123211AM22
RA File Number	05AA04029319 AM22
Licence No and Date	0511003305/24/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	44 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123404AM22
RA File Number	04AA04005996 AM22
Licence No and Date	0411001032/24/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items.</li> <li>2. Complete calculation for requirement of raw materials (both imported and indigenous) separately for each export items giving wastage separately.</li> <li>3. To indicate the width of raw material where linear meter or yard etc., has been given or alternatively area in square meter.</li> <li>4. Consumption of raw materials with corresponding production of each export product separately for the last three year duly certified by Chartered accountant, if already manufactured / exported earlier.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	45 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PERISSA HOME PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123440AM22
RA File Number	33AA04001726 AM22
Licence No and Date	3311000309/24/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight and GSM of each import item</li> <li>2. Material balance between import and export taking in to consideration weight of domestic input used</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	46 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123454AM22
RA File Number	06AA04002402 AM22
Licence No and Date	0611000512/24/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with dimension of Microfiber Sued, Insole socks and other import items.</li> <li>2. Production vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	47 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BOX MUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123743AM22
RA File Number	07AA04008857 AM22
Licence No and	0711001371/24/06/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the requirement of import item no 3 (PU laminated sheet) in sq. Meter with justification of 6 % wastage</p> <p>The case stands deferred for re-listing.</p>	

Case No.	48 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BOX MUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00123746AM22
RA File Number	07AA04008721 AM22
Licence No and Date	0711001372/24/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the requirement of import item no 2 (PU Laminated Sheet ) in Sq. Mtr.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	49 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00124364AM22
RA File Number	07AA04008730 AM22
Licence No and Date	0711001375/25/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	50 / NC/5/MEET/Oct/202122/11
----------	------------------------------

Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00124783AM22
RA File Number	06AA04002453 AM22
Licence No and Date	0611000516/25/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. To indicate GSM of fabric to import and specification of Hook and Zip fastener (whether metal or Plastic)for the manufacture of export item.</li> <li>3. Indigenous items to add in the making the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	51 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PERISSA HOME PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00124786AM22
RA File Number	33AA04002756 AM22
Licence No and Date	3311000312/25/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight and GSM of each import item</li> <li>2. Material balance between import and export taking in to consideration weight of domestic input used</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	52 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHAKTI POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00125872AM22
RA File Number	08AA04008191 AM22



Licence No and Date	0811001859/28/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process and stage wise wastage.</li> <li>2. Purpose of using LDPE granules twice and Polypropylene Co-Polymer when Polypropylene granules are already claimed.</li> <li>3. Justification of wastage for each input.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	53 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00125919AM22
RA File Number	04AA04008648 AM22
Licence No and Date	0411001049/28/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items including Cow Finished Leather.</li> <li>2. Complete calculation for the requirement of Leather and polymeric Foam, giving CAD/CAM, and net import content and wastage separately.</li> <li>3. Compare the requirement with respective SION fixed in Hand Book of procedure Vol II. Indicating whether it is for Gents/Ladies/Kids etc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	54 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CHHAPERIA CABLE MATERIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00125957AM22
RA File Number	07AA04007164 AM22
Licence No and Date	0711001385/28/06/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the composition, specifications and catalogue of import item.

The case stands deferred for re-listing.

Case No.	55 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	WILLIAM GOODACRE AND SONS INDIA PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00126104AM22
RA File Number	10AA04003519 AM22
Licence No and Date	1011000412/28/06/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and cue from K-135, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	56 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00126515AM22
RA File Number	05AA04041237 AM22
Licence No and Date	0511003357/29/06/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	57 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00126517AM22
RA File Number	05AA04033215 AM22
Licence No and Date	0511003358/29/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	58 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00126693AM22
RA File Number	05AA04039403 AM22
Licence No and Date	0511003375/29/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	59 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	TECHFAB (INDIA) INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00126831AM22
RA File Number	03AA04025468 AM22
Licence No and Date	0311005022/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	60 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00127149AM22
RA File Number	06AA04002673 AM22
Licence No and Date	0611000528/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. To indicate GSM of fabric to import and specification of Hook and Zip fastener (whether metal or Plastic) for the manufacture of export item.</li> <li>3. Indigenous items to add in the making the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	61 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	62 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred

Party Name	ADARSH OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00128243AM22
RA File Number	05AA04031750 AM22
Licence No and Date	0511003413/01/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	63 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	HANUMAN KNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00127780AM22
RA File Number	32AA04008097 AM22
Licence No and Date	3211001165/01/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	64 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00127860AM22
RA File Number	32AA04009318 AM22
Licence No and Date	3211001167/01/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Qty. Of import item no1 in kg and its net content in export
2. Qty of import item no2 and 3 in sq meter and their net content in export
3. Justification of qty of import with the help of cad.
4. Material and width of woven tape

The case stands deferred for re-listing.

Case No.	65 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00129173AM22
RA File Number	06AA04003596 AM22
Licence No and Date	0611000529/02/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item Finished Leather.
2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item.
3. Justification for use of 8.95 Sq. feet of finished Leather per pair of Ladies Long Boot when as per SION G-25 Leather Lining is allowed only 4.25 Sq. Feet
4. Drawing design of Export Item.

The case stands deferred for re-listing.

Case No.	66 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00129228AM22
RA File Number	05AA04047204 AM22
Licence No and Date	0511003427/02/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	67 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00129476AM22
RA File Number	06AA04001353 AM22
Licence No and Date	0611000531/02/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	<p>MENS / LADIES JACKET</p> <p>Style no- FTJ28</p> <p>MADE OF</p> <p>WOVEN 100 % NYLON DYED FABRIC GSM 150-350 +/- 10 % 24857.14 SQ. MTR,</p> <p>WOVEN 100 % POLYESTER LINING FABRIC 50-150 GSM +/- 10 % 24857.14 SQ.MTR</p> <p>AND NYLON ZIP FASTNER 12000 No. NET TO NET</p>	6000 Nos.	<p>WOVEN 100 % NYLON DYED FABRIC</p> <p>WIDTH 57-60 INCH +/- 10 %, GSM 150-350 +/- 10 % (T.C 100 % NYLON DYED FABRIC)</p>	18000 Sq. Mtr
			<p>WOVEN 100 % POLYESTER LINING FABRIC</p> <p>WIDTH 60-65 +/- 10 % GSM 50-150 GSM +/- 10 (T.C 100 % POLYESTER LINING)</p>	14400 Sq. Mtr
			<p>NYLON ZIP FASTNER 25 cm TO 95 cm with Lock</p>	12000 Nos.
2.	<p>MENS /LADIES TROUSERS</p> <p>Style no - FTH28</p> <p>MADE OF</p> <p>WOVEN 100 % NYLON DYED FABRIC GSM 150-350 +/- 10 % 13786.66 SQ. MTR</p>	4000 Nos.	<p>WOVEN 100 % NYLON DYED FABRIC</p> <p>WIDTH 57-60 INCH +/- 10 %, GSM 150-350 +/- 10 % (T.C 100 % NYLON DYED FABRIC)</p>	12800 Sq. Mtr
			<p>WOVEN 100 % POLYESTER LINING</p>	10240 Sq. Mtr

			FABRIC	
	WOVEN 100 % POLYESTER LINING FABRIC 50-150 GSM +/- 10 % 13786.66 SQ. MTR,		WIDTH 60-65 +/- 10 % GSM 50-150 GSM +/- 10 (T.C 100 % POLYESTER LINING)	
	AND NYLON ZIP FASTNER 8000 No. NET TO NET		NYLON ZIP FASTNER 25 cm TO 95 cm with Lock	8000 Nos.

GSM of fabric in input and Export product to match. Accessories are allowed on net to net basis with accountability. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	68 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	THE RUG REPUBLIC
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00129734AM22
RA File Number	05AA04039077 AM22
Licence No and Date	0511003439/02/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Size and dimension of export and import.
2. Spec of semi finished and finished material.
3. Manufacturing activity done.

The case stands deferred for re-listing.

Case No.	69 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00131629AM22
RA File Number	06AA04001351 AM22
Licence No and Date	0611000540/05/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:



S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	<p>MENS / LADIES JACKET</p> <p>Style No. X25J</p> <p>MADE OF</p> <p>WOVEN 100 % POLYESTER DYED FABRIC 50-350 GSM +-10 %</p> <p>( 26761.90 SQ. MTR),</p> <p>WOVEN 100 % POLYESTER LINING FABRIC 50-150 GSM +-10 %</p> <p>( 26761.90 SQ.MTR )</p> <p>AND NYLON ZIP FASTNER 20000 No. NET TO NET</p>	10000 Nos.	Woven 100 % Polyester Dyed Fabric GSM 50 - 350+-10%, Width 60 INCH +-10 % (T.C 100 % POLYESTER DYED FABRIC)	28100 Sq. Mtr.
			WOVEN 100 % POLYESTER LINING FABRIC	22400 Sq. Mtr.
			WIDTH 60-65 +/- 10 %, GSM 50-150 GSM +/- 10% (T.C 100 % POLYESTER LINING)	
			NYLON ZIP FASTNER 25 CMS TO 95 CMS	20000 Nos.
			( T.C.100% Nylon Zip fastner)	
2.	<p>MENS /LADIES TROUSERS</p> <p>Style No. FLH12</p> <p>MADE OF WOVEN 100 % POLYESTER DYED FABRIC 50-350 GSM +-10 %( 22214.28 SQ. MTR) AND WOVEN 100 % POLYESTER LINING FABRIC 50-150GSM +-10 % (22214.28 SQ. MTR),</p> <p>AND NYLON ZIP FASTNER 22500.00 No. NET TO NET</p>	7500 Nos.	Woven 100 % Polyester Dyed Fabric GSM 50 - 350+-10%, Width 60 INCH +-10 % (T.C 100 % POLYESTER DYED FABRIC)	23325 Sq. Mtr.
			WOVEN 100 % POLYESTER LINING FABRIC	18600 Sq. Mtr.
			WIDTH 60-65 +/- 10 %, GSM 50-150 GSM +/- 10% (T.C 100 % POLYESTER LINING)	
			NYLON ZIP FASTNER 25 CMS TO 95 CMS	22500 Nos.
			( T.C.100% Nylon Zip fastner)	
3.	<p>MENS /LADIES VEST</p> <p>Style No. X15G</p> <p>MADE OF WOVEN 100 % POLYESTER</p>	3200 Nos.	Woven 100 % Polyester Dyed Fabric GSM 50 - 350+-10%, Width 60 INCH +-10 % (T.C 100 % POLYESTER DYED	5881.6 Sq. Mtr.

	DYED FABRIC 50-350 GSM +/-10 % (5601.52 SQ. MTR)  AND WOVEN 100 % POLYESTER LINING FABRIC 50-150 GSM +/-10 % (5601.52 SQ. MTR),  AND NYLON ZIP FASTNER 6400 No. NET TO NET		FABRIC)	
			WOVEN 100 % POLYESTER LINING FABRIC  WIDTH 60-65 +/- 10 %, GSM 50-150 GSM +/- 10% (T.C 100 % POLYESTER LINING)	4672 Sq. Mtr.
			NYLON ZIP FASTNER 25 CMS TO 95 CMS  ( T.C.100% Nylon Zip fastner)	6400 Nos.

GSM of fabric in input and Export products to match. Accessories are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	70 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ZEETA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00131630AM22
RA File Number	06AA04003974 AM22
Licence No and Date	0611000541/05/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:

**Export item:** RUGS FOR HORSES (The Import metal fitting shall use net to net basis in Export)

**Qty.:** 6500 Nos.

**Import item:**

S. No.	Import Description	Qty. Recommended
--------	--------------------	------------------

1.	MATEL FITTING- JALL (Relevant quality and size)	Net To net with accountability clause,
2.	METAL FITTING- RING (Relevant quality and size)	Net To net with accountability clause,
3.	METAL FITTING- BUCKLE (Relevant quality and size)	Net To net with accountability clause,
4.	METAL FITTING- SNAP (Relevant quality and size)	Net To net with accountability clause,
5.	METAL FITTING- CHAIN (Relevant quality and size)	Net To net with accountability clause,
6.	METAL FITTING- ROUND SNAP (Relevant quality and size)	Net To net with accountability clause,

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	71 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	THUSMAA SMS NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00130943AM22
RA File Number	32AA04009606 AM22
Licence No and Date	3211001177/05/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
PP SPUNBOND Non Woven Fabrics (GSM 25-Gsm150) And Covered Under ITC (Hs) Code 56039200,56039100, 56039300, 56039400, 56031100,56031200, 56031300, 56031400	50000 Kg.	Polypropylene Granules	52500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	72 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00131324AM22
RA File Number	05AA04050140 AM22
Licence No and Date	0511003457/05/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	73 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00131611AM22
RA File Number	06AA04003599 AM22
Licence No and Date	0611000539/05/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item Finished Leather.</li> <li>2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item.</li> <li>3. Justification for use of 9.40 Sq. Feet of finished Leather per pair of Ladies Long Boot when as per SION G-25 Leather Lining is allowed only 4.25 Sq. Feet.</li> <li>4. Drawing/ design of Export Item</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	74 / NC/5/MEET/Oct/202122/11
----------	------------------------------

Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00132102AM22
RA File Number	04AA04012583 AM22
Licence No and Date	0411001081/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items including Cow finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Half Boots, indicating calculation and wastage for all the import items.</li> <li>3. Compare the requirement in tabular form with SION G-9 for Ladies half Boot and G-23 for Gents Half Boot. If any, additional items are required other than SIONs then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	75 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00132344AM22
RA File Number	04AA04013110 AM22
Licence No and Date	0411001084/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue Sheep skin and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	76 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00132346AM22
RA File Number	04AA04012057 AM22
Licence No and Date	0411001085/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with function/application of all the import items including Cow finished leather.</li> <li>2. In addition to S. No.1 above, Details of items LVD, perforate Pieces for PH Group</li> <li>3. To give CAD/CAM of cutting Leather for the manufacturing Export items and calculation for the requirement of all inputs indicating net import content and wastage for all the import items, separately for each export item.</li> <li>4. Compare the requirement in tabular form with respective SION Fixed like G-13 and G- -22. If any, additional items are required other than SIONs then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	77 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00132404AM22
RA File Number	05AA04050531 AM22
Licence No and Date	0511003489/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	78 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00132416AM22

RA File Number	05AA04036607 AM22
Licence No and Date	0511003490/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	79 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00132573AM22
RA File Number	05AA04050305 AM22
Licence No and Date	0511003494/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	80 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00133175AM22
RA File Number	05AA04036461 AM22
Licence No and Date	0511003507/07/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> </ol>	

2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	81 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00133392AM22
RA File Number	05AA04050970 AM22
Licence No and Date	0511003514/07/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	82 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS P LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00133477AM22
RA File Number	05AA04052211 AM22
Licence No and Date	0511003527/07/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	83 / NC/5/MEET/Oct/202122/11
----------	------------------------------



Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00133549AM22
RA File Number	05AA04052280 AM22
Licence No and Date	0511003529/07/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	84 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00133984AM22
RA File Number	02AA04012924 AM22
Licence No and Date	0211000901/08/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Justification for higher wastage and stage wise wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	85 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CHELSEA MILLS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00134499AM22
RA File Number	05AA04048394 AM22

Licence No and Date	0511003559/08/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	86 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00134519AM22
RA File Number	06AA04003943 AM22
Licence No and Date	0611000560/08/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00135148AM22
RA File Number	05AA04044236 AM22
Licence No and Date	0511003563/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	

The case stands deferred for re-listing.

Case No.	88 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00135310AM22
RA File Number	04AA04013318 AM22
Licence No and Date	0411001105/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of the all the import items for the Advance Authorization.</li> <li>2. Calculation for the requirement of all the inputs, both imported and indigenous, indicating net import content and wastage separately for each export item.</li> <li>3. Reason for asking both Finished Leather and Wet Blue Leather for the export item.</li> <li>4. Production of export item vis a vis consumption of all the inputs for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00135468AM22
RA File Number	05AA04052634 AM22
Licence No and Date	0511003569/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	90 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

HQ File Number	HQRNORM APPLY 00134660AM22
RA File Number	07AA04013337 AM22
Licence No and Date	0711001443/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	91 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00137210AM22
RA File Number	32AA04011261 AM22
Licence No and Date	3211001229/12/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	92 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00137262AM22
RA File Number	03AA04043525 AM22
Licence No and Date	0311005323/12/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Break up of no. of Pcs. Of women and girl's dresses, skirts, trousers etc.
2. Corresponding inputs in SQ Mts.
3. CAD, Image, Measurement chart of each GSM of fabric made from yarn and used as input in each type of export product.

The case stands deferred for re-listing.

Case No.	93 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00136926AM22
RA File Number	05AA04045038 AM22
Licence No and Date	0511003594/12/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	94 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00137016AM22
RA File Number	04AA04013316 AM22
Licence No and Date	0411001113/12/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of the all the import items for the Advance Authorization.
2. Calculation for the requirement of all the inputs, both imported and indigenous, indicating net import content and wastage separately for each export item.

3. Reason for asking both Finished Leather and Wet Blue Leather for the export item.
4. Production of export item vis a vis consumption of all the inputs for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	95 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	MARKLON TEX IN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00137069AM22		
RA File Number	52AA04005749 AM22		
Licence No and Date	5211000982/12/07/2021		
Norms Committee Decision:			
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
PP Spun Bonded Non Woven Fabrics	300000 Kg.	PP Granules	315000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	96 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	MARKLON TEX IN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00137071AM22		
RA File Number	52AA04007437 AM21		
Licence No and Date	5211000984/12/07/2021		
Norms Committee Decision:			
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended

PP Spun Bonded Non Woven Fabrics	300000 Kg.	PP Granules	315000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	97 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	FABEXPO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00137207AM22
RA File Number	05AA04052842 AM22
Licence No and Date	0511003605/12/07/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Pyjama Made Of 100% Cotton Woven Yarn Dyed Brushed Twill Check Fabric, Gsm 140 +/- 10%, Width:147 Cms (Style No: 01019)	45436 Nos.	100% Cotton Woven Yarn Dyed Brushed Twill Check Fabric, Gsm 140 +/- 10%, Width:147 Cms	102685.36 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	98 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RUKSH GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00137477AM22
RA File Number	06AA04004346 AM22
Licence No and Date	0611000562/13/07/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.

## 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	99 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00137479AM22
RA File Number	06AA04004452 AM22
Licence No and Date	0611000563/13/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p> <p><b>Export item:</b> - SADDLE PAD (Containing 18763 Kgs. imported Synthetic Bubble Mat)</p> <p><b>Quantity:</b> 13005 Nos.</p> <p><b>Import Item:</b> SYNTHETIC BUBBLE MAT (of relevant thickness and quality)</p> <p><b>Quantity Recommended :</b> 19237.7 Kg</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	100 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	N M T INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00137706AM22		
RA File Number	32AA04009570 AM22		
Licence No and Date	3211001233/13/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended



POWERLOOM NAPKIN	MADEUPS LINEN	1814 Kg.	LINEN YARN	1941 Kg.
---------------------	------------------	----------	------------	----------

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	101 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00138126AM22
RA File Number	05AA04052720 AM22
Licence No and Date	0511003628/13/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	102 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00138162AM22
RA File Number	05AA04053630 AM22
Licence No and Date	0511003629/13/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	103 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred

Party Name	CONCEPT CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00138195AM22
RA File Number	05AA04052043 AM22
Licence No and Date	0511003633/13/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	104 / NC/5/MEET/Oct/202122/11										
Case Status	Case Approved										
Party Name	SHIVEN YARN PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022										
HQ File Number	HQRNORM APPLY 00138475AM22										
RA File Number	52AA04008514 AM22										
Licence No and Date	5211000986/14/07/2021										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:											
<table><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td>Nylon Multi-Filament Yarn (1680 Denier and below)</td><td>100800 Kg.</td><td>NYLON 6 CHIPS (ZISAMIDE PA6 / POLYAMIDE 6 CHIPS)</td><td>103824 Kg.</td></tr></table>				Export item	Qty.	Import item	Qty. Recommended	Nylon Multi-Filament Yarn (1680 Denier and below)	100800 Kg.	NYLON 6 CHIPS (ZISAMIDE PA6 / POLYAMIDE 6 CHIPS)	103824 Kg.
Export item	Qty.	Import item	Qty. Recommended								
Nylon Multi-Filament Yarn (1680 Denier and below)	100800 Kg.	NYLON 6 CHIPS (ZISAMIDE PA6 / POLYAMIDE 6 CHIPS)	103824 Kg.								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	105 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

HQ File Number	HQRNORM APPLY 00138739AM22		
RA File Number	02AA04012013 AM22		
Licence No and Date	0211000943/14/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Industrial Leather Hand Gloves, Articles Made With TPR Rubber Patch, Size - S/M	712 Pairs	TPR Rubber Patch, Size - S/M	720 Pairs
Industrial Leather Hand Gloves, Articles Made With TPR Rubber Patch, Size - L/XL	1995 Pairs	TPR Rubber Patch, Size - L/XL	2015 Pairs
Industrial Leather Hand Gloves, Articles Made With TPR Rubber Patch, Size - XXL	190 Pairs	TPR Rubber Patch, Size - XXL	192 Pairs
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	106 / NC/5/MEET/Oct/202122/11			
Case Status	Case Approved			
Party Name	FREUDENBERG PERFORMANCE MATERIALS INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022			
HQ File Number	HQRNORM APPLY 00138766AM22			
RA File Number	04AA04013503 AM22			
Licence No and Date	0411001123/14/07/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Nonwoven Fusible interlining width 90cms color: White (AP48-10-90cms )	200000 Mtr.	NONWOVEN INTERLINING, width 179cm,Color: White (C10025H-10-179cms)	101000 Mtr.

2.	Nonwoven Fusible interlining width 90cms color: Charcol (AP48-85-90cms )	70000 Mtr.	NONWOVEN INTERLINING, width 179cm,Color: Charcol (C10025H-85-179cms)	35350 Mtr.
3.	Nonwoven Fusible interlining width 90cms color: White (AP68-10-90cms )	130000 Mtr.	NONWOVEN INTERLINING, width 179cm,Color: White (C10035-10-179cms)	65650 Mtr.
4.	Nonwoven Fusible interlining width 90cms color: Charcol (AP68-85-90cms )	50000 Mtr.	NONWOVEN INTERLINING, width 179cm,Color: Charcol (C10035-85-179cms)	25250 Mtr.
5.	Nonwoven Fusible interlining width 90cms color: White (AP78-10-90cms )	30000 Mtr.	NONWOVEN INTERLINING, width 181cm,Color: White (C10025H-10-179cms)	15150 Mtr.
6.	Nonwoven Fusible interlining width 90cms color: Charcol (AP78-85-90cms )	30000 Mtr.	NONWOVEN INTERLINING, width 181cm,Color: Charcol (C10025H-85-179cms)	15150 Mtr.
7.	Nonwoven Fusible interlining width 90cms color:White (AP98-10-90cms )	110000 Mtr.	NONWOVEN INTERLINING ,Width:179cm Color: White (C10035-10-179cms)	55550 Mtr.
8.	Nonwoven Fusible interlining width 90cms color: Charcol (AP98-85-90cms )	40000 Mtr.	NONWOVEN INTERLINING, width 179cm,Color: Charcol (C10035-85-179cms)	20200 Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	107 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00138902AM22
RA File Number	04AA04013322 AM22
Licence No and Date	0411001126/14/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep n for the manufacturing the Finished leather.
2. Specification and thickness of Wet Blue Sheep skin and finish leather.
3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing the Finished leather.
4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	108 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00139096AM22
RA File Number	05AA04030878 AM22
Licence No and Date	0511003653/14/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items to import.
2. To indicate whether it is Boot Upper for Long Boot or half Boot.
3. Calculation for the requirement of Imported and also indigenous inputs for manufacturing export items, comparing in tabular form, with respective SION fixed in Hand Book of procedure Vol. II.  
(Hint-Compare the following:
  - a. SION G-13 for export of Gents Leather Shoe Uppers(Stitched/unstitched and
  - b. SION G-15 for the export of Gents Long Boot Uppers, up to Knee

Or

- c. SION G-10 Gents Leather Long Boots, as the case may be)
4. Justification for additional item/s requirement, if any, than respective SION fixed in H. B Procedure Vol II book, with details.

The case stands deferred for re-listing.

Case No.	109 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

HQ File Number	HQRNORM APPLY 00139386AM22
RA File Number	03AA04045893 AM22
Licence No and Date	0311005391/15/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	110 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00139927AM22
RA File Number	05AA04054198 AM22
Licence No and Date	0511003676/15/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	111 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NIBRAS SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00140625AM22
RA File Number	04AA04003578 AM22
Licence No and Date	0411001141/16/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of Cow Finished Leather, indicating net Import content in the export item, giving wastage separately.
2. CAD/CAM of export item indicating cutting pattern of the finished leather for export item.
3. Calculation for the requirement of import item whether it is for Gents or ladies.

The case stands deferred for re-listing.

Case No.	112 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00140681AM22
RA File Number	05AA04055936 AM22
Licence No and Date	0511003698/16/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	113 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	S K EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00140871AM22		
RA File Number	06AA04004495 AM22		
Licence No and Date	0611000582/16/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended

Gents Jacket  Style no-Fo920 Soft-shell  Made of 100% POLYESTER LAMINATED SOFTSHELL FABRIC  GSM 250 to 400 +/- 10%	7000 Nos.	100% POLYESTER LAMINATED SOFTSHELL FABRIC GSM 250 to 400 +/- 10% WIDTH 57 to 60 INCH +/- 10% THICKNESS 0.15MM +/- 10 %	18900 Sq. Mtr.
		ZIP PULLER	21000 Nos.
		REFLECTIVE TAPE	24500 Mtr.

GSM of fabric in input and Export product to match. Accessories are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	114 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00140441AM22
RA File Number	05AA04055773 AM22
Licence No and Date	0511003689/16/07/2021
Norms Committee Decision:  The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:  1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description.  The case stands deferred for re-listing.	

Case No.	115 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SYNERGY LIFESTYLES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00141486AM22
RA File Number	03AA04042967 AM22
Licence No and Date	0311005435/17/07/2021
Norms Committee Decision:	



The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Madeups made from 100 % Linen Fabric (up to 500 GSM)	4807 Kg.	100 % Linen Fabric (up to 500 GSM)	4903 Kg.
2.	Madeups made from 100 % Linen Fabric (up to 500 GSM)	3808 Kg.	100 % Linen Fabric (up to 500 GSM)	3884 Kg.
3.	Madeups made from 100 % Linen Fabric (up to 500 GSM)	999 Kg.	100 % Linen Fabric (up to 500 GSM)	1019 Kg.

GSM of fabric in input and Export product to match.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	116 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00142468AM22
RA File Number	32AA04011764 AM22
Licence No and Date	3211001270/19/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Under all 5 export product (Cotton/Manmade fibres blended yarn), input claimed cotton yarn. Manmade fibres not shown as indigenous in appendix 4E. It is not claimed under imported input even. Applicant to clarify.
2. Cotton yarn is combed or carded ?
3. Flow chart with stage-wise waste.

The case stands deferred for re-listing.

Case No.	117 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00143374AM22
RA File Number	32AA04010273 AM22
Licence No and Date	3211001288/20/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Exact CAD (with required panels only).</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	118 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00142652AM22
RA File Number	04AA04014385 AM22
Licence No and Date	0411001155/20/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Item of Import in Sq. Meter.</li> <li>2. Net Content of Each Import Item in Each Export.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	119 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00142806AM22
RA File Number	04AA04014765 AM22
Licence No and Date	0411001159/20/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of Finished leather calf/ goat and all other import items
2. To indicate whether, it is Leather Shoe Upper for Ladies or Gents.
3. Calculation for the requirement of Imported inputs for manufacturing Export item, comparing in tabular form with SION G-13 fixed in Hand Book of procedure Vol. II,
4. Justification for additional requirement, if any, then SION fixed at G-13 in book.

The case stands deferred for re-listing.

Case No.	120 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00143317AM22
RA File Number	06AA04004687 AM22
Licence No and Date	0611000588/20/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	SADDLE PAD (CONTAINING 23285 KG FELT 22MM 70 POLYESTER AND 30 WOOL)	8558 Nos.	FELT 22MM 70 POLYESTER AND 30 WOOL	24449.25 Kg.
2.	SADDLE PAD (CONTAINING 19196 KG FELT 19 MM 70 POLYESTER AND 30 WOOL)	8465 Nos.	FELT 19MM 70 POLYESTER AND 30 WOOL	20155.8 Kg.
3.	SADDLE PAD (CONTAINING 1267 KG FELT 12MM 70 POLYESTER AND 30 WOOL)	901 Nos.	FELT 12MM 70 POLYESTER AND 30 WOOL	1330.35 Kg.
4.	SADDLE PAD (CONTAINING 516 KG FELT 06 MM 70 POLYESTER AND 30 WOOL)	631 Nos.	FELT 06 MM 70 POLYESTER AND 30 WOOL	541.8 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	121 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00144549AM22
RA File Number	04AA04015317 AM22
Licence No and Date	0411001171/22/07/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of import items finished leather, giving details thereof, and indicating location/function in upper and also specification of all other import item.
2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.
3. To indicate difference in Export item 1,2 & 5 and 3, 4 & 6 when description is same in two groups.
4. Calculation for the requirement of Imported inputs for manufacturing Export item, comparing in tabular form with SION G-13/G-22 fixed in Hand Book of procedure Vol. II,
5. Justification for additional requirement, if any, then SION fixed at G-13 in book

The case stands deferred for re-listing.

Case No.	122 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SOCCER INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00144637AM22
RA File Number	30AA04011752 AM22
Licence No and Date	3011000913/22/07/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth and decided to approve the input output norms as applied for.

“Net import content of imported raw materials should be reflected in shipping bill”.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	123 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00144651AM22
RA File Number	30AA04011618 AM22
Licence No and Date	3011000914/22/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth and taking cue from SION J-248, decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	124 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00144718AM22
RA File Number	04AA04014387 AM22
Licence No and Date	0411001173/22/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Item of Import at S. No 1 To 3 in Sq. Meter.</li> <li>2. Nett Content of Each Import Item in Each Export.</li> <li>3. Spec of Tapes and Its Width.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	125 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00144810AM22
RA File Number	02AA04013984 AM22
Licence No and Date	0211000968/22/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	126 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	IMPEL EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00144995AM22		
RA File Number	07AA04016705 AM22		
Licence No and Date	0711001534/22/07/2021		
Norms Committee Decision:			
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
PP CONTAINER LINER (Content of PP woven fabric-400000 KGS)	400000 Kg.	PP woven fabric(Made up of PP granules rafia grade)	420000 Kg.
Flexible Intermediate Bulk Container Bag(FIBC Bags) made of Polypropylene Tape with UV( Content of Polypropylene Tape with UV-272727.27KGS)	287726 Kg.	Polypropylene Tape with UV Stabilisation (made of Polypropylene Granules)	278181 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	127 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00145775AM22
RA File Number	05AA04056441 AM22
Licence No and Date	0511003794/23/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	128 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BAHETI EXPORT HOUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00145793AM22
RA File Number	13AA04011540 AM22
Licence No and Date	1311000464/23/07/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	129 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00145975AM22
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply for requisite information. Based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import Item	Qty. Recommended
-------------	------	-------------	---------------------

<p>Gents / Ladies Pant</p> <p>83 % Polyamide, 14% Polyurethane, 8% Elastane Woven Fabric, Printed, 285 GSM+/- 10</p> <p>95% Polyamide, 5% Elastane Woven Fabric, Printed, 155 GSM)</p>	500.0 (NOS)	83% Polyamide, 14% Polyurethane, 8% Elastane Woven Fabric, Printed, 285 GSM +/- 10%	1125 Sq. Mtr.
		95% Polyamide, 5% Elastane Woven Fabric, Printed, 155 GSM +/- 10%	525 Sq. Mtr.
		100 Percent Polyester Interlining 240 GSM	75 Sq. Mtr.
		Slide Fastners	Net to Net
		Velcro Tape (Hook)	Net to Net
		Velcro Tape (Loop)	Net to Net
		Woven Tape	Net to Net
		Elastic Tape	Net to Net
		Elastic Tape	Net to Net
		Metal Button Cap Part a	Net to Net
		Metal Button Hoop Part b	Net to Net
		Metal Button Loop Part c	Net to Net
		Metal Button Rivet Part d	Net to Net
		Metal Button Cap Part a	Net to Net
		Metal Button Socket Part b	Net to Net
		Metal Button Stud Part c	Net to Net



		Metal Button Rivet Part d	Net to Net
		Label	Net to Net
<p>Gents / Ladies Jacket</p> <p>100% Polyester Woven Dyed Fabric Coated 73GSM +/- 10%,</p> <p>100% Polyester Woven Fabric 60 GSM +/- 10%,</p> <p>100% Polyester Fabric Knitted with Membrane 117GSM +/- 10%,</p> <p>100% Polyester Wadding 133GSM+/- 10%</p> <p>, 100% Polyester Wadding 100 GSM+/- 10%</p>	<p>500.0</p> <p>(NOS)</p>	100 Percent Polyester Woven Fabric Dyed Fabric Coated 73 GSM +/- 10%	1590 Sq. Mtr.
		100 Percent Polyester Woven Fabric 60 GSM +/- 10%	1270 Sq. Mtr.
		100 Percent Polyester Fabric Knitted with Membrane 117 GSM +/- 10%	50 Sq. Mtr.
		100 Percent Polyester Wadding 133 GSM +/- 10%	840 Sq. Mtr.
		100 Percent Polyester Wadding 100 GSM +/- 10%	660 Sq. Mtr.
		Slide Fasteners	Net to Net
		Woven Tape	Net to Net
		Label	Net to Net
		Elastic Cord	Net to Net
		Cord Stopper	Net to Net
		Ring	Net to Net
		Cord End	Net to Net
		Metal Eyelet 2 Part Set Plus Washer	Net to Net

“All accessories on net to net basis with accountability of type and specifications. Tapes and interlining width to match”

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	130 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00145768AM22
RA File Number	05AA04054132 AM22
Licence No and Date	0511003793/23/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	131 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00146230AM22
RA File Number	04AA04014716 AM22
Licence No and Date	0411001184/24/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Item of import at s. No 1 to 4 in sq. Meter.</li> <li>2. Nett content of each import item in each export.</li> <li>3. Spec of tapes and its width.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	132 / NC/5/MEET/Oct/202122/11
----------	-------------------------------

Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00147572AM22
RA File Number	05AA04057881 AM22
Licence No and Date	0511003828/26/07/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**1. Export item:** Leather Belt - 34 mm width(Finish size 52 inches) (net content

of leather 1488.8 Sq. Metre)

**Qty.:** 3080 Pcs.

**Import item:**

S. No.	Import Description	Qty.
1.	Cow Finished Leather (of relevant quality and thickness)	1593.0316 Sq. Meter
2.	Metal Buckle (of relevant quality and Size)	Net to net
3.	Plastic hanger (of relevant quality and Size)	Net to net
4.	Paper Tag (Relevant)	Net to net
5.	Poly bag Printed	As per packing policy

**2. Export item:** Leather Belt - 34 mm width(Finish size 39-55 inches) (net

content of leather 807.18 Sq. Metre

**Qty.:** 1714 Pcs.

**Import item:**

S. No.	Import Description	Qty.
1.	Cow Finished Leather (of relevant quality and thickness)	863.6826 Sq. Meter
2.	Metal Buckle (of relevant quality and Size)	Net to net
3.	Plastic hanger (of relevant quality and Size)	Net to net
4.	Paper Tag (Relevant)	Net to net
5.	Poly bag Printed	As per packing policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	133 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	K T EXPORTS (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00147646AM22		
RA File Number	03AA04051838 AM22		
Licence No and Date	0311005638/26/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
POLYESTER (PET) POINT BONDED NON WOVEN FABRIC (PRINTED) NET CONTENT : 1) NON WOVEN FABRIC PET POINTBOND (50 GSM) (BLACK) (50 G X 50.5 " X 11500 L/FT) : 61,835.00 KGS	61835 Kg.	NON WOVEN FABRIC PET POINTBOND (50 GSM) (BLACK) (50 G X 50.5 " X 11500 L/FT)	63071 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	134 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred

Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00146879AM22
RA File Number	05AA04059066 AM22
Licence No and Date	0511003807/26/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	135 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	LINEN ART PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00147227AM22		
RA File Number	03AA04051477 AM22		
Licence No and Date	0311005625/26/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and cue from SION J44, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
100 % Linen Woven Printed Fabrics	25000 Kg.	Flax Yarn(100 % Linen Yarn)	26750 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	136 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	YUCON EXPORTS PVT LTD		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		

HQ File Number	HQRNORM APPLY 00147314AM22
RA File Number	02AA04015705 AM22
Licence No and Date	0211000983/26/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech Auth, decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	137 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00147411AM22
RA File Number	05AA04057689 AM22
Licence No and Date	0511003823/26/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	138 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00148439AM22
RA File Number	05AA04060943 AM22
Licence No and Date	0511003856/27/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	139 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00148591AM22
RA File Number	07AA04018035 AM22
Licence No and Date	0711001556/27/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	140 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00148993AM22
RA File Number	07AA04016623 AM22
Licence No and Date	0711001572/28/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	141 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	DARSHAN CREATION PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00149611AM22
RA File Number	03AA04052540 AM22

Licence No and Date	0311005707/29/07/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and cue from SION J44, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
FLAX GREY FABRIC UNBLEACHED	31308 Kg.	FLAX YARN	32873 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	142 / NC/5/MEET/Oct/202122/11	
Case Status	Case Approved	
Party Name	ZEETA INTERNATIONAL	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022	
HQ File Number	HQRNORM APPLY 00150429AM22	
RA File Number	06AA04004789 AM22	
Licence No and Date	0611000606/29/07/2021	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:		
<b>Export item:</b> RUGS FOR HORSES (The Import metal fitting shall use net to net basis in Export)		
Qty.: 6500 Nos.		
<b>Import item:</b>		
<b>S. No.</b>	<b>Import Description</b>	<b>Qty. Recommended</b>
1.	MATEL FITTING- JALL (Relevant quality and size)	Net To net with accountability clause,
2.	METAL FITTING- RING (Relevant quality and size)	Net To net with accountability clause,
3.	METAL FITTING- BUCKLE (Relevant quality and size)	Net To net with accountability clause,



4.	METAL FITTING- SNAP (Relevant quality and size)	Net To net with accountability clause,
5.	METAL FITTING- CHAIN Length 20 inches (Relevant quality and size)	Net To net with accountability clause,
6.	METAL FITTING- ROUND SNAP (Relevant quality and size)	Net To net with accountability clause,
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	143 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00150905AM22
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import Item	Qty. Recommended
Men's Overcoat (Men's Overcoat 50% Polyester / 50% Cotton Woven Fabric, Plain Dyed, 245 GSM +/-10%)	1150.0 (NOS)	50 Percent Polyester / 50% Cotton Woven Fabric, Plain Dyed, 245 GSM  +/-10%	2760 Sq. Mtr.
		Reflective Tape - 50 mm	3220 Mtr.
		Reflective Tape - 70 mm	2300 Mtr.

		4 Part Spring Snap Button	12650 Pcs.
		Slide Fastener	2300 Pcs.
Men's Trouser (Men's Trouser 50 % Polyester / 50 % Cotton Woven Fabric, Plain Dyed, 245 GSM +/-10%)	1150.0 (NOS)	50 Percent Polyester / 50% Cotton Woven Fabric, Plain Dyed, 245 GSM +/-10%	3519 Sq. Mtr.
		Reflective Tape - 70 mm	2990 Pcs.
		4 Part Spring Snap Button	10350 Pcs.
Men's Overcoat (Men's Overcoat 45% Polyester, 39% Polyamide, 12% Polyurethane, 4% Elastane Knitted Plain Dyed, 335 GSM +/-10%, 75% Polyester/25% Polyurethane Coated Fabric, Plain Dyed,190 GSM +/-10%, 100%Polyester Fabric Knitted with Membrane)	320.0 (NOS)	45 % Polyester, 39 % Polyamide, 12 % Polyurethane, 4 % Elastane Knitted Plain Dyed, 335 GSM +/-10%	633.60 Sq. Mtr.
		75 Percent Polyester / 25 Percent Polyurethane Coated Fabric, Plain Dyed , 190 GSM +/-10%	352 Sq. Mtr.
		100 Percent Polyester Fabric Knitted with Membrane 117 GSM +/-10%	44.80 Sq. Mtr.
		Metal Button Cap Part (a)	2560 Pcs.
		Metal Button Cap Part (b)	2560 Pcs.

		Metal Button Cap Part (c)	3200 Pcs.
		Metal Button Cap Part (d)	2300 Pcs.
		Velcro Tape (Hook) – 10 mm	28.8 Mtr.
		Velcro Tape (Loop) – 10 mm	28.8 Mtr.
		Velcro Tape (Loop) – 30 mm	128 Mtr.
		Velcro (Hook) - 20 mm	76.8 Mtr.
		Velcro Tape (Loop) - 20 mm	51.2 Mtr.
		Metal Eyelet 2 part set	1920 Pcs.
		Cord Stopper	960 Pcs
		Elastic	512 Mtr

		Heat Transfer Sticker	320 Pcs
--	--	-----------------------	---------

“All accessories are allowed on net to net basis with accountability of type and quantity”.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	144 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00150976AM22
RA File Number	05AA04059654 AM22
Licence No and Date	0511003920/30/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	145 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00151080AM22
RA File Number	06AA04005023 AM22
Licence No and Date	0611000607/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.
2. Net content of import in export item.
3. Calculation for requirement of raw material for making final product including indigenous item (if

any).

The case stands deferred for re-listing.

Case No.	146 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00151090AM22
RA File Number	05AA04061595 AM22
Licence No and Date	0511003925/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	147 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00150879AM22
RA File Number	05AA04061591 AM22
Licence No and Date	0511003912/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	148 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	MEHRA SCHUHE CO

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00152431AM22
RA File Number	06AA04004661 AM22
Licence No and Date	0611000615/02/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification for all the import items, indicating also with thickness of Pig Leather.</li> <li>2. CAD/CAM of export item 5 and 6 with cutting of leather giving efficiency.</li> <li>3. Calculation for the requirement of leather for the manufacture of Export item 5 and 6 separately, indicating net import content and wastage in the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	149 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00152615AM22
RA File Number	06AA04005104 AM22
Licence No and Date	0611000617/02/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of Import item Artificial Faux Fur and size etc. of export item.</li> <li>2. Justification of 12.38% wastage of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	150 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00153416AM22
RA File Number	05AA04067189 AM22
Licence No and Date	0511003978/03/08/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	151 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00153436AM22
RA File Number	05AA04063588 AM22
Licence No and Date	0511003980/03/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification for all import items other than Fabric. Stitching In Thread Nylon/polyester only pieces has been given, therefore to give size/measurement etc. along with specification.
2. Justification for using Edge color indicating specification and requirement.
3. Complete calculation indicating net Import content and wastage separately for each export item.
4. Drawing / Design or Photographs of Export items.

The case stands deferred for re-listing.

Case No.	152 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BHARAT SILKS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00152759AM22
RA File Number	07AA04020227 AM22
Licence No and Date	0711001632/03/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	100% Linen Embroidered Fabric - (Dyed / Printed) 250 GSM +/- 10 %, width 58 inches +/- 10 %	69825 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 250 GSM +/- 10 %, width 58 inches +/- 10 %	71920 Sq. Mtr.
2.	100% Linen Embroidered Fabric - (Dyed / Printed) 125 GSM +/- 10 %, width 63 inches +/- 10 %	38000 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 125 GSM +/- 10 %, width 63 inches +/- 10 %	39140 Sq. Mtr.
3.	100% Linen Embroidered Fabric - (Dyed / Printed) 230 GSM +/- 10 %, width 58 inches +/- 10 %	11870 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 230 GSM +/- 10 %, width 58 inches +/- 10 %	12223 Sq. Mtr.
4.	100% Linen Embroidered Fabric - (Dyed / Printed) 260 GSM +/- 10 %, width 58 inches +/- 10 %	2094 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 260 GSM +/- 10 %, width 58 inches +/- 10 %	2153 Sq. Mtr.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	153 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RAD GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00153282AM22
RA File Number	13AA04013090 AM22
Licence No and Date	1311000501/03/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the manufacturing process in detail with justification of 12 % wastage

The case stands deferred for re-listing.



Case No.	154 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00153597AM22
RA File Number	04AA04019262 AM22
Licence No and Date	0411001244/04/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification for all the import items, indicating also with thickness of Pig Leather.</li> <li>2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.</li> <li>3. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form comparing with respective SION fixed (G-8 and G-13) in H. Book of Procedure Vol II.</li> <li>4. If any additional item is required other the SION fixed, then to give justification for the same.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	155 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AAMINA EXPORTS INC
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00153646AM22
RA File Number	04AA04018309 AM22
Licence No and Date	0411001245/04/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Cow Crust Leather for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Cow Crust Leather and finish leather.</li> <li>3. Calculation for the requirement of Cow Crust Leather for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Cow Crust Leather, for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	156 / NC/5/MEET/Oct/202122/11
----------	-------------------------------

Case Status	Case Approved			
Party Name	GANGA ACROWOOLS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022			
HQ File Number	HQRNORM APPLY 00153968AM22			
RA File Number	30AA04013369 AM22			
Licence No and Date	3011000976/04/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Export item	Qty.	S.N.	Import item	Qty. Recommended
Acrylic Dyed Tops	20000 Kg.	1.	Acrylic Fiber/TOW (1-7)D	20530 Kg.
		2.	Cationic Dyes 100 % Strength	400 Kg.
		3.	Chemicals viz. Retarder/Levelling Agent, Softener Anti-static Agent	200 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	157 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
1. CAD.	
2. Image with mentioning product description.	
3. Measurement chart with mentioning product description	
The case stands deferred for re-listing.	

Case No.	158 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00154388AM22
RA File Number	05AA04066953 AM22
Licence No and Date	0511004001/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	159 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00154477AM22
RA File Number	02AA04016710 AM22
Licence No and Date	0211001033/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of import item Finished leather and lining Material.</li> <li>2. To give requirement of Lining Material in Sq. Yard (not in Yard).</li> <li>3. Reason with justification for asking wastage for Leather items and in lining material, giving CAD/CAM of cutting of raw material with efficiency chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	160 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

HQ File Number	HQRNORM APPLY 00154981AM22
RA File Number	05AA04068166 AM22
Licence No and Date	0511004028/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	161 / NC/5/MEET/Oct/202122/11			
Case Status	Case Approved			
Party Name	BHARTIYA INTERNATIONAL LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022			
HQ File Number	HQRNORM APPLY 00155325AM22			
RA File Number	07AA04021689 AM22			
Licence No and Date	0711001658/06/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Export item		Qty.	Import item	Qty. Recommended
100% SHEARLING LADIES GILET MADE OF DRESSED SHEEP FUR SKINS			DRESSED SHEEP FUR SKINS	39321 Sq. Feet (2.84Sq. Mtr./Pc)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	162 / NC/5/MEET/Oct/202122/11		
Case Status	Case Deferred		
Party Name	JYOTI APPARELS		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00155413AM22		
RA File Number	05AA04068064 AM22		
Licence No and Date	0511004034/06/08/2021		

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	163 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00158576AM22
RA File Number	07AA04019771 AM22
Licence No and Date	0711001676/10/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Qty. of import in Sq. Mtr. along-with requirement per unit.

The case stands deferred for re-listing.

Case No.	164 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SURI SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00158629AM22
RA File Number	06AA04005581 AM22
Licence No and Date	0611000634/10/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of each import item of the Advance Authorization.

2. Net Import content of finished leather giving CAD/CAM of Export item giving cutting pattern and efficiency Chart. .
3. Comparison of requirement in tabular form of raw materials with respective SION fixed in H B Procedure Vol II. giving complete calculation

The case stands deferred for re-listing.

Case No.	165 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00160234AM22
RA File Number	06AA04005677 AM22
Licence No and Date	0611000641/11/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To specify clearly, the details of item “chicken sandwich quilt poly/cotton fabric: <i>polyester</i> 65percent cotton 35percent outer;380g polyester quilt middle fill; poly/cotton fabric polyester 65percent cotton 35percent inner width 59inch +/- 5percent GSM 798 +/- 10percent”.</li> <li>2. Drawing /design of Saddle pad and justification of wastage of Fabric claimed.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	166 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00159399AM22
RA File Number	04AA04014915 AM22
Licence No and Date	0411001293/11/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Item of import in sq. Meter.</li> <li>2. Nett content of each import item in each export.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	167 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00159974AM22
RA File Number	04AA04020382 AM22
Licence No and Date	0411001304/11/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with function/application of all the import items including Finished leather made out of Cow Lining /Cow suede/Cow Leather.</li> <li>2. In addition to S. No.1 above, Details of items LVD and Backing chira</li> <li>3. To give CAD/CAM of cutting Leather for the manufacturing Export items and calculation for the requirement of all inputs indicating net import content and wastage for all the import items, separately for each export item.</li> <li>4. Compare the requirement in tabular form with respective SION Fixed like G-13 and G- -22. If any, additional items are required other than SIONs then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	168 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	WILLIAM GOODACRE AND SONS INDIA PRIVATE LTD		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00160004AM22		
RA File Number	10AA04007895 AM22		
Licence No and Date	1011000475/11/08/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
TUFTED POLYPROPYLENE MATS WITH RUBBER BACKING(MATS/MATTINGS)	95239 Sq. Mtr.	TUFTED POLYPROPYLENE ROLLS	97144 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	169 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00160921AM22
RA File Number	07AA04022653 AM22
Licence No and Date	0711001704/12/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	170 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00161179AM22
RA File Number	32AA04016753 AM22
Licence No and Date	3211001414/12/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its nett content in export.</li> <li>2. Justification of qty of import with the help of cad.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	171 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022



HQ File Number	HQRNORM APPLY 00162374AM22
RA File Number	32AA04016796 AM22
Licence No and Date	3211001437/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its nett content in export.</li> <li>2. Justification of qty of import with the help of cad.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	172 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00162391AM22
RA File Number	05AA04069105 AM22
Licence No and Date	0511004125/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material with complete nomenclature of each of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	173 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00162394AM22
RA File Number	05AA04070213 AM22
Licence No and Date	0511004126/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Net import content of inputs in each of the export item,
2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.
3. Specification/made up of material with complete details of each of Import item.
4. Details of Cow Crust Leather and manufacturing process for making Cow finish leather and subsequent cutting for making belt.

The case stands deferred for re-listing.

Case No.	174 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00161911AM22
RA File Number	05AA04069804 AM22
Licence No and Date	0511004115/13/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Qty. of import in Sq. Mtr. along-with requirement per unit.

The case stands deferred for re-listing.

Case No.	175 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00161949AM22
RA File Number	05AA04069567 AM22
Licence No and Date	0511004116/13/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	176 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SAFEFLEX INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00162109AM22
RA File Number	56AA04003869 AM22
Licence No and Date	5611000429/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the justification 20% wastage indicating wastage at each stage of manufacture.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	177 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00162143AM22
RA File Number	32AA04016762 AM22
Licence No and Date	3211001428/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its net content in export.</li> <li>2. Justification of qty of import with the help of cad.</li> </ol> <p>The case stands deferred for re-listing</p>	

Case No.	178 / NC/5/MEET/Oct/202122/11
Case Status	Case Rejected
Party Name	PARVEEN WOOLLEN & SPINNING MILLS
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00162282AM22
RA File Number	33AA04005917 AM22
Licence No and Date	3311000388/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth. and detailed deliberation, committee decided that no norms can be worked out on the basis of waste import and decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	179 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	BHARTIYA INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00163601AM22		
RA File Number	07AA04023015 AM22		
Licence No and Date	0711001719/16/08/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
100% SHEARLING MENS JACKET MADE OF DRESSED SHEEP FUR SKINS	80 Nos.	DRESSED SHEEP FUR SKINS	3640 sq. ft @ 45.50 Sq. ft. /pc. (4.22 sq. Mtr./pc.)
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	180 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00163868AM22
RA File Number	05AA04066979 AM22
Licence No and Date	0511004142/16/08/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Difference between SIRP, ORICE and CONCERA leather.
2. Net import content of leather in export item and wastage separately.
3. Calculation of requirement of leather in each type export item and also to give justification for wastage of leather.

The case stands deferred for re-listing.

Case No.	181 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00165784AM22
RA File Number	05AA04070934 AM22
Licence No and Date	0511004195/18/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	182 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00165388AM22
RA File Number	05AA04070124 AM22
Licence No and Date	0511004173/18/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.

## 3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	183 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CONCEPT CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00165723AM22
RA File Number	05AA04068152 AM22
Licence No and Date	0511004190/18/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	184 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00165772AM22
RA File Number	05AA04070868 AM22
Licence No and Date	0511004193/18/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	185 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred

Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00166147AM22
RA File Number	05AA04069787 AM22
Licence No and Date	0511004202/19/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	186 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	187 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	FLSMIDTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00166657AM22
RA File Number	04AA04021217 AM22
Licence No and Date	0411001344/19/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Filter Bags (Non Woven Needle felt of various size( To account 53270 Nos. of import item in Export Item))	114257 Kg.	Nonwoven Needle Felt Textile of various GSM and Width (Filter media manufactured with manmade fibers)	116542.14 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	188 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00168232AM22
RA File Number	05AA04071485 AM22
Licence No and Date	0511004240/23/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	189 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00168715AM22
RA File Number	32AA04004350 AM22
Licence No and Date	3211001480/23/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on



recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Qty. of import in Sq. Mtr.

The case stands deferred for re-listing.

Case No.	190 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	KARAM MULTIPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00168737AM22
RA File Number	24AA04009914 AM22
Licence No and Date	2411000792/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Difference between three export product shown separately</li> <li>2. Justification for total 10 % wastage</li> <li>3. Why wastage is different for three inputs when these are mixed together and subjected for extrusion</li> </ol>	
The case stands deferred for re-listing.	

Case No.	191 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	WELSPUN INDIA LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00169068AM22		
RA File Number	03AA04067652 AM22		
Licence No and Date	0311006383/23/08/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended

Non Woven, whether or not impregnated, coated, covered or laminated(Weighing more than 25 Kg. g/m2 but not more than 70 g/m2 made from Cotton)	100000 Kg.	Cotton Carded or Combed	105000 Kg.
GSM of fabric in input and Export product to match. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	192 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00169622AM22
RA File Number	05AA04071811 AM22
Licence No and Date	0511004292/24/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	193 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00170269AM22
RA File Number	04AA04020343 AM22
Licence No and Date	0411001364/25/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Nigerian processed Sheep goat leather for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing the Finished leather.</li> </ol>	

4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.
5. Details of wet blue for Suede Nappa and upper lining.

The case stands deferred for re-listing.

Case No.	194 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00170379AM22
RA File Number	06AA04004592 AM22
Licence No and Date	0611000663/25/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. To indicate whether the export items are Ladies long boot or Half boot and compare the requirement of inputs in tabular form with respective SION fixed i.e. G-23 or G-25 as the case may be.
2. Reason for asking PU Synthetic Leather for export no.1 when it made up of Cow leather.
3. Complete calculation for requirement of all the inputs, giving net import content for each export product giving wastage separately.
4. Specification of all the import items, giving GSM/width, dimension etc., as applicable.

The case stands deferred for re-listing.

Case No.	195 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00170490AM22
RA File Number	04AA04022480 AM22
Licence No and Date	0411001367/25/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process, indicating stage wise wastage of Wet Blue Turkish Wet Blue ox Hides and Turkish Wet Blue ox Hides splitted ion lime 22 MM for the manufacturing the Finished leather.
2. Specification and thickness of Wet Blue hides.

3. Calculation for the requirement of Wet Blue hides for the manufacturing the Finished leather.
4. Production of Finished leather vis a vis consumption of Wet Blue Turkish Wet Blue ox Hides and Turkish Wet Blue ox Hides splitted ion lime 22 MM for the last three years duly certified by Chartered Accountant.
5. Difference in Turkish Wet Blue ox Hides and Turkish Wet Blue ox Hides splitted ion lime 22 MM.

The case stands deferred for re-listing.

Case No.	196 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GBKC GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00170711AM22
RA File Number	05AA04068606 AM22
Licence No and Date	0511004317/25/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	197 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GBKC GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00170713AM22
RA File Number	05AA04068303 AM22
Licence No and Date	0511004318/25/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	198 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00170743AM22
RA File Number	32AA04017613 AM22
Licence No and Date	3211001493/25/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	199 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	RADNIK EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00170999AM22		
RA File Number	05AA04072335 AM22		
Licence No and Date	0511004325/26/08/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
LADIES BLAZER MFD. OF 98 PERCENT POLYESTER 2 PERCENT ELASTANE WOVEN DYED FABRIC (EMBELISHED WITH BEADS AND SEQUENCE indigenously GSM 235 PLUS MINUS 10 PERCENT, (STYLE: 85965-5))	620 Nos.	98% POLYESTER 2% ELASTANE WOVEN DYED FABRIC	2790 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	200 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00171001AM22
RA File Number	05AA04072438 AM22
Licence No and Date	0511004326/26/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	201 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00171505AM22
RA File Number	32AA04017611 AM22
Licence No and Date	3211001499/26/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	202 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00170995AM22
RA File Number	05AA04072339 AM22
Licence No and Date	0511004323/26/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	203 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00172038AM22
RA File Number	32AA04017728 AM22
Licence No and Date	3211001500/27/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its net content in export.</li> <li>2. Justification of qty of import with the help of cad.</li> <li>3. Material and width of woven tape.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	204 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GBKC GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00172082AM22
RA File Number	05AA04068613 AM22
Licence No and Date	0511004349/27/08/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	205 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CHAIN STITCH LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00172445AM22
RA File Number	05AA04073182 AM22
Licence No and Date	0511004375/27/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description.
4. Complete set of application.

The case stands deferred for re-listing.

Case No.	206 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	INDUSTRIAL FILTERS & FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00172595AM22
RA File Number	56AA04004197 AM22
Licence No and Date	5611000466/27/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty.
-------------	------	-------------	------



			<b>Recommended</b>
Nonwoven Filter Felt Made Of 100% Meta Aramid Staple Fibre Net Content Import Item Meta Aramid Staple Fibre 28125kg	62500 Sq. Mtr.	META ARAMID STAPLE FIBER	29531 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	207 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00173764AM22
RA File Number	08AA04022063 AM22
Licence No and Date	0811002442/30/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and cue from K-135, Committee decided to approve the input output norms as applied for.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	208 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00174142AM22
RA File Number	07AA04023406 AM22
Licence No and Date	0711001807/31/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	209 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00174150AM22
RA File Number	07AA04023405 AM22
Licence No and Date	0711001808/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	210 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00174337AM22
RA File Number	05AA04073236 AM22
Licence No and Date	0511004408/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	211 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHAKTI POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00174374AM22
RA File Number	08AA04022813 AM22
Licence No and Date	0811002472/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Flow chart of manufacturing process with function of chemicals used at each stage.</li> </ol>	

## 2. Requirement of inputs claimed, with justification of use and quantity.

The case stands deferred for re-listing.

Case No.	212 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00175155AM22
RA File Number	06AA04005888 AM22
Licence No and Date	0611000693/01/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Clearly mention, net Import content in each export item, giving CAD/CAM of the export items.</li> <li>2. Complete calculation of the requirement of raw materials both imported and indigenous, indicating wastage separately with justification for wastage for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	213 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PRAKASH IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00175228AM22
RA File Number	04AA04022306 AM22
Licence No and Date	0411001389/01/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue Sheep and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather Sheep for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Sheep for the last three years duly certified by Chartered Accountant.</li> </ol>	

The case stands deferred for re-listing.

Case No.	214 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PRIME SHOES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00175689AM22
RA File Number	04AA04005809 AM22
Licence No and Date	0411001393/02/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of each import item, giving thickness, dimension, material etc., as the case may be.
2. Calculation for the requirement of imported inputs in tabular form for manufacturing Export item, comparing with respective SION fixed in Hand Book of procedure Vol. II (SION G-22) and giving net import content and wastage separately.
3. Justification for higher/additional requirement, if any, than respective SION fixed in H. B Procedure Vol II book.

The case stands deferred for re-listing.

Case No.	215 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SAGUN LEATHER AND PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00176372AM22
RA File Number	06AA04006134 AM22
Licence No and Date	0611000700/03/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from G-33, Committee decided to approve the input output norms as under:

**Export Item(1):** PU LEATHER BAG(CONTAINING 740 SQM PU LEATHER WIDTH 56 INCH100 PERCENT POLYESTER FABRIC LINING WIDTH 56" +/- 10 PERCENT GSM 90 +/- 10 PERCENT) AND 960 SQM

**Qty. :** 1008 Nos.

**Import items:**

S. No.	Item description	Qty. Recommended
1.	PU LEATHER WIDTH 56 INCH (of Relevant GSM)	Net + 4.86% with accountability clause
2.	100 PERCENT POLYESTER FABRIC LINING WIDTH 56" +/- 10 PERCENT GSM 90 +/- 10 PERCENT	Net + 5% with accountability clause

**Export Item(2):** PU LEATHER BAG(CONTAINING 538 SQM PU LEATHER WIDTH 56 INCH AND 528 SQM 100 PERCENT POLYESTER FABRIC LINING WIDTH 56" +/- 10 PERCENT GSM 90 +/- 10 PERCENT

**Qty.:** 1008 Nos.

**Import items:**

S. No.	Item description	Qty. Recommended
1.	PU LEATHER WIDTH 56 INCH (of Relevant GSM)	Net + 4.83% with accountability clause
2.	100 PERCENT POLYESTER FABRIC LINING WIDTH 56" +/- 10 PERCENT GSM 90 +/- 10 PERCENT	Net + 4.92% with accountability clause

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	216 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00176463AM22
RA File Number	03AA04078983 AM22
Licence No and Date	0311006691/03/09/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	

1. Bifurcation of ladies and gents garment products , with corresponding inputs and CIM
2. In the sketches of garments various components overlapping or otherwise, to be explained specifically
3. Justification/ calculation to arrive at 6.35 SQM per Pc for Coat and 3.10 SQM for trouser

The case stands deferred for re-listing.

Case No.	217 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00176467AM22
RA File Number	03AA04078779 AM22
Licence No and Date	0311006692/03/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and Committee decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Men's Trouser - 65 % Polyester / 35% Cotton Woven Fabric, Plain Dyed, 250 GSM +/-10%	2500 Nos.	65 % Polyester / 35% Cotton Woven Fabric, Plain Dyed, 250 GSM +/-10%	5625 Sq. Mtr.
2.	Men's Trouser - 65 % Polyester / 35% Cotton Woven Fabric, Plain Dyed, 250 GSM +/-10%	1300 Nos.	65 % Polyester / 35% Cotton Woven Fabric, Plain Dyed, 250 GSM +/-10%	2925 Sq. Mtr.

. GSM of fabric in input and Export product to match.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	218 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	KARAM MULTIPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00176505AM22
RA File Number	24AA04010308 AM22
Licence No and Date	2411000825/03/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Difference between three export product shown separately
2. Justification for total 10 % wastage
3. Why wastage is different for three inputs when these are mixed together and subjected for extrusion

The case stands deferred for re-listing.

Case No.	219 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00176526AM22
RA File Number	05AA04075548 AM22
Licence No and Date	0511004513/03/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Net import content of inputs in each of the export item,
2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.
3. Specification/made up of material with complete details of each of Import item.
4. Details of Cow Crust Leather and manufacturing process for making Cow finish leather and subsequent cutting for making belt.

The case stands deferred for re-listing.

Case No.	220 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00176333AM22
RA File Number	04AA04023652 AM22
Licence No and Date	0411001397/03/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	221 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00177943AM22
RA File Number	05AA04076747 AM22
Licence No and Date	0511004556/06/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material with complete details with nomenclature of each of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	222 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	COTTON WORLD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00177265AM22
RA File Number	07AA04026051 AM22
Licence No and Date	0711001855/06/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	223 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022



and Date	
HQ File Number	HQRNORM APPLY 00177844AM22
RA File Number	05AA04073948 AM22
Licence No and Date	0511004540/06/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	224 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHRI TECHTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00177928AM22
RA File Number	08AA04023311 AM22
Licence No and Date	0811002522/06/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	225 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00178438AM22
RA File Number	06AA04006281 AM22
Licence No and Date	0611000703/07/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. Specification with dimension (if applicable) of all the import items.
2. Comparison in tabular form, the requirement of inputs for the manufacture of export item, with SION fixed at G-28 of Hand book of Procedure Vol II.
3. If any, additional / higher quantity is required than SION G-28, then to give justification

The case stands deferred for re-listing.

Case No.	226 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00179107AM22
RA File Number	05AA04072302 AM22
Licence No and Date	0511004583/07/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Details of indigenous input with qty</li> <li>2. Justification for use of. Rubber antioxidant in process of manufacture since there is no rubber used in the process</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	227 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00179811AM22
RA File Number	32AA04018474 AM22
Licence No and Date	3211001571/08/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1, 4, 5 in kg and its net content in export.</li> <li>2. Qty of import item no2, 3, 6, 7 and 8 in sq meter and their net content in export.</li> <li>3. Justification of qty of import with the help of CAD</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	228 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00180057AM22
RA File Number	05AA04078090 AM22
Licence No and Date	0511004613/08/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	229 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00180142AM22
RA File Number	05AA04076974 AM22
Licence No and Date	0511004615/08/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	230 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	ULTRA NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00179365AM22

RA File Number	03AA04046511 AM22
Licence No and Date	0311006794/08/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	231 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00180417AM22
RA File Number	08AA04024156 AM22
Licence No and Date	0811002544/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Flow chart of manufacturing process giving stage-wise use of chemicals, quantity used.</li> <li>2. Justification for use of required quantity and purpose.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	232 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	

The case stands deferred for re-listing.

Case No.	233 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00180727AM22
RA File Number	05AA04077145 AM22
Licence No and Date	0511004627/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	234 / NC/5/MEET/Oct/202122/11			
Case Status	Case Approved			
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022			
HQ File Number	HQRNORM APPLY 00180801AM22			
RA File Number	02AA04024108 AM22			
Licence No and Date	0211001186/09/09/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not given the details of calculation for requirement of raw materials and claimed wastage of around 17-18% of leather and 5% or less than it for Lining material. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
S.No.	Export Item	Qty of Export	Import items	Qty.  Leather in Sq. Metre and Lining in Yard
1.	Ladies Wallet (Style No. ZKM 200)((Net Content		Finished leather (of relevant	26.09

	of Finished Leather 24.847 Sq. Mtr; Lining Material 29.714 Yards))	120 Nos	quality and thickness)	
			Lining Material (width 58 Inches) (of relevant quality and thickness)	31.0
2.	Men's Wallet Style No.ZKM 201)((Net Content of Finished Leather 23.714 Sq. Mtr; Lining Material 44.571 Yards))	180 nos	Finished leather (of relevant quality and thickness)	24.90
			Lining Material (width 58 Inches) (of relevant quality and thickness)	28.0
3	Men's Wallet (Style No.ZKM 202)((Net Content of Finished Leather 14.085 Sq. Mtr; Lining Material 28.571 Yards))	120 nos	Finished leather (of relevant quality and thickness)	14.79
			Lining Material (width 58 Inches) (of relevant quality and thickness)	30.0
4.	Key Case (Style No.ZKM 203)((Net Content of Finished Leather 7.932 Sq. Mtr; Lining Material 5.714 Yards))	120 nos	Finished leather (of relevant quality and thickness)	8.33
			Lining Material (width 58 Inches) (of relevant quality and thickness)	6.0
5.	Round Zip Card Case (Style No.ZKM 204)((Net Content of Finished Leather 8.051 Sq. Mtr; Lining Material 6.286 Yards))	110 Nos.	Finished leather (of relevant quality and thickness)	8.45
			Lining Material (width 58 Inches) (of relevant quality and thickness)	6.0
6.	Ladies Wallet (Style No.ZKM 600)((Net Content of Bonded (Composition Leather) 172.458 Sq. Mtr; Lining Material 116.286 Yards))	370 Nos	Bonded comp. leather (of relevant quality and thickness)	181.08
			Lining Material (width 58 Inches) (of relevant quality and thickness)	122.0

			and thickness)	
7.	Ladies Wallet (Style No.ZKM 601)((Net Content of Bonded (Composition Leather) 30.508 Sq. Mtr; Lining Material 24.857 Yards))	90 Nos	Bonded comp. leather (of relevant quality and thickness)	32.03
			Lining Material (width 58 Inches) (of relevant quality and thickness)	26.0
8.	Men's Wallet (Style No.ZKM 602)((Net Content of Bonded (Composition Leather) 69.915 Sq. Mtr; Lining Material 34.286 Yard))	150 Nos	Bonded (Composition leather (of relevant quality and thickness)	73.41
			Lining Material (width 58 Inches) (of relevant quality and thickness)	36.0
9.	Men's Wallet (Style No.ZKM 603)((Net Content of Bonded (Composition Leather) 61.017 Sq. Mtr; Lining Material 27.429 Yard))	160.0Nos	Bonded (Composition leather (of relevant quality and thickness)	64.07
			Lining Material (width 58 Inches) (of relevant quality and thickness)	28.0
10.	Round Zip Card Case (Style No.ZKM 604)((Net Content of Bonded (Composition Leather) 61.017 Sq. Mtr; Lining Material 10.667 Yards))	90 Nos	Bonded (Composition leather (of relevant quality and thickness)	64.07
			Lining Material (width 58 Inches) (of relevant quality and thickness)	11.0
11.	Key Case (Style No. ZKM 605)((Net Content of Bonded (Composition Leather) 30.508 Sq. Mtr; Lining Material 21.428 Yards))	450 Nos	Bonded (Composition leather (of relevant quality and thickness)	32.03
			Lining Material (width 58 Inches) (of relevant quality and thickness)	22.0
12.	Men's Wallet (Style No.PMOBG 103)((Net Content	30 Nos	Lining Material (width 58	5.0

	of Lining Material 5.143 Yards))		Inches) (of relevant quality and thickness)	
13.	Men's Wallet (Style No.PMOBG 102)((Net Content of Lining Material 13.810 Yards))	50 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	14.0
14.	Ladies Wallet (Style No.PMOBG 101)((Net Content of Lining Material 13.333 Yards))	40 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	14.0
15.	Key Case (Style No.LZKM 785)((Net Content of Lining Material 26.667 Yards))	700 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	28.0
16.	Ladies Wallet (Style No.LZKM 780)((Net Content of Lining Material 118.857 Yards))	390 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	124.0
17.	Men's Wallet (Style No.LZKM 781)((Net Content of Lining Material 73.81 Yards))	310 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	77.0
18.	Ladies Wallet (Style No.LZKM 782)((Net Content of Lining Material 19.905 Yards))	190 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	20.0
19.	Ladies Wallet (Style No.LZKM 783)((Net Content of Lining Material 73.810 Yards))	250 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	77.0
20.	Ladies Wallet (Style No.LZKM 630)((Net Content of Finished Leather 45.466 Sq. Mtr; Lining Material 64.00 Yards))	210 Nos	Finished leather (of relevant quality and thickness)	47.74
			Lining Material (width 58 Inches) (of relevant quality and thickness)	67.0
21.	Men's Wallet (Style No.LZKM 631)((Net Content of Finished Leather 37.034 Sq. Mtr; Lining Material 56.00 Yards))	210 Nos	Finished leather (of relevant quality and thickness)	38.89
			Lining Material (width 58 Inches) (of relevant quality and thickness)	58.0



			and thickness)	
22.	Coin Case (Style No.LZKM 632)((Net Content of Finished Leather 4.958 Sq. Mtr; Lining Material 3.428 Yards))	180 Nos	Finished leather (of relevant quality and thickness)	5.00
			Lining Material (width 58 Inches) (of relevant quality and thickness)	3.0
23.	Ladies Wallet (Style No.LZYS 8000 A)((Net Content of Finished Leather 72.28 Sq. Mtr; Lining Material 87.14 Yards))	305 Nos	Finished leather (of relevant quality and thickness)	75.89
			Lining Material (width 58 Inches) (of relevant quality and thickness)	91.0
24.	Men's Wallet (Style No.LZYS 8001 A)((Net Content of Finished Leather 18.627 Sq. Mtr; Lining Material 37.333 Yards))	140 Nos	Finished leather (of relevant quality and thickness)	19.56
			Lining Material (width 58 Inches) (of relevant quality and thickness)	39.0
25.	Men's Wallet Style No.LZYS 8002 A((Net Content of Finished Leather 29.432 Sq. Mtr; Lining Material 56.00 Yards))	210 Nos	Finished leather (of relevant quality and thickness)	30.90
			Lining Material (width 58 Inches) (of relevant quality and thickness)	58.0
26.	Key Case (Style No.LZYS 8006 A)((Net Content of Finished Leather 30.246 Sq. Mtr; Lining Material 19.429 Yards))	340 Nos	Finished leather (of relevant quality and thickness)	31.76
			Lining Material (width 58 Inches) (of relevant quality and thickness)	20.0
27.	Ladies Wallet (Style No.LZYS 8010 A)((Net Content of Finished Leather 23.186 Sq. Mtr; Lining Material 38.00 Yards))	190 Nos	Finished leather (of relevant quality and thickness)	24.35
			Lining Material (width 58 Inches) (of relevant quality and thickness)	38.0

			and thickness)	
28.	Back pack (Style No.LZKM 5001)((Net Content of Lining Material 29.143 Yards))	60 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	30.0
29.	Mens' Bag (Style No.LZKM 5003)((Net Content of Lining Material 70.476 Yards))	100 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	74.0
30.	Mens' Bag (Style No.LZKM 5004)((Net Content of Lining Material 48.810 Yards))	125 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	51.0
31.	Ladies Wallet (Style No.335 C 095)((Net Content of Finished Leather 20.610 Sq. Mtr; Lining Material 28.286 Yards))	110 Nos	Finished leather (of relevant quality and thickness)	21.64
			Lining Material (width 58 Inches) (of relevant quality and thickness)	29.0
32.	Men's Wallet (Style No.335 C 097)((Net Content of Finished Leather 13.39 Sq. Mtr; Lining Material 19.00 Yards))	105 Nos	Finished leather (of relevant quality and thickness)	14.06
			Lining Material (width 58 Inches) (of relevant quality and thickness)	19.0
33.	Coin Case (Style No.335 C 100)((Net Content of Finished Leather 4.237 Sq. Mtr; Lining Material 3.143 Yards))	110 Nos	Finished leather (of relevant quality and thickness)	4.45
			Lining Material (width 58 Inches) (of relevant quality and thickness)	3.0
34.	Men's Bag (Style No.ZKM 7201)((Net Content of Lining Material 22.667 Yards))	70 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	23.0
35.	Men's Bag (Style No.ZKM 113)((Net Content of Lining Material 36.000 Yards))	70 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	37.0

36.	Sling Bag (Style No.50843)((Net Content of Lining Material 29.714 Yards))	260 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	31.0
37.	Coin Case (Style No.04971)((Net Content of Lining Material 6.857 Yards))	240 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	7.0
38.	Card Case (Style No.04972)((Net Content of Lining Material 6.857 Yards))	120 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	7.0
39.	Men's Wallet (Style No.04974)((Net Content of Lining Material 57.143 Yards))	500 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	60.0
40.	Men's Wallet (Style No.04975)((Net Content of Lining Material 76.190 Yards))	320 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	80.0
41.	Ladies Wallet (Style No.04977)((Net Content of Lining Material 95.238 Yards))	400 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	100.0
42.	Card Case (Style No.04979)((Net Content of Lining Material 20.952 Yards))	220 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	22.0
43.	Men's Wallet (Style No.04981)((Net Content of Lining Material 15.238 Yards))	400 Nos	Lining Material (width 58 Inches) (of relevant quality and thickness)	16.0

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	235 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00181627AM22
RA File Number	05AA04080020 AM22
Licence No and Date	0511004660/10/09/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	236 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BHARAT SILKS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00182361AM22
RA File Number	07AA04026798 AM22
Licence No and Date	0711001886/13/09/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
100 % Linen Embroidered Fabric - (Dyed / Printed) 225 to 250 GSM +/- 10 %, width 58 inches +/- 10 %	12750 Kg.	100 % Linen Yarn of any grade (Flax Yarn of any grade)	13132.5 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	237 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00182734AM22
RA File Number	04AA04023766 AM22
Licence No and Date	0411001432/13/09/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Item of import in sq. Meter.
2. Nett content of each import item in each export.

The case stands deferred for re-listing.

Case No.	238 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00182756AM22
RA File Number	05AA04080383 AM22
Licence No and Date	0511004680/13/09/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	239 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RUKSH ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00183004AM22
RA File Number	06AA04006536 AM22
Licence No and Date	0611000717/13/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	240 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred

Party Name	APEX INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00183900AM22
RA File Number	05AA04081058 AM22
Licence No and Date	0511004728/14/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Process of manufacture in details.</li> <li>2. Justification for 10 % wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	241 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00183920AM22
RA File Number	05AA04081625 AM22
Licence No and Date	0511004733/14/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	242 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	THUSMAA SMS NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00184806AM22
RA File Number	32AA04018609 AM22
Licence No and Date	3211001624/15/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
PP SPUNBOND NON WOVEN FABRICS (GSM 25 - 150) AND COVERED UNDER ITC (HS) Code 56039200, 56039100, 56039300, 56039400, 56031100, 56031200, 56031300, 56031400	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	243 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00184240AM22
RA File Number	04AA04025301 AM22
Licence No and Date	0411001452/15/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items including Cow finished leather.
2. To give CAD/CAM of cutting Leather for the manufacturing Half Boots and ladies Shoes, indicating calculation and wastage for all the import items.
3. Compare the requirement in tabular form with SION G-23 for Gents Half Boot G-9, for Ladies half Boot and G-28 for **Ladies Leather Shoes**. If any, additional items are required other than SIONs then to give justification.

The case stands deferred for re-listing.

Case No.	244 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00184744AM22
RA File Number	05AA04082154 AM22
Licence No and Date	0511004764/15/09/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Net import content of inputs in each of the export item,
2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.
3. Specification/made up of material with complete details with nomenclature of each of Import item.

The case stands deferred for re-listing.

Case No.	245 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00185124AM22
RA File Number	04AA04027360 AM22
Licence No and Date	0411001463/16/09/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Taking cue from G-22, for the export of **Ladies Closed Leather shoe uppers, following norms may be recommended:**

**Export Item:** Ladies Leather Shoe Uppers

**Qty.:** 5000 Pairs

**Import Items :**

S. No.	Import item description	Qty. Recommended
1.	Tape (Material Id 5808) (Relevant Quality and size) )(Width 1.5 CM)	2000 Metre
2	Hook (Material Id 3926) (Relevant Quality and size)	Net +0.5%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	246 / NC/5/MEET/Oct/202122/11
----------	-------------------------------



Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00185174AM22
RA File Number	04AA04022623 AM22
Licence No and Date	0411001468/16/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	247 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00185281AM22
RA File Number	02AA04025982 AM22
Licence No and Date	0211001212/16/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	248 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	KIWI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00186504AM22
RA File Number	05AA04083311 AM22
Licence No and Date	0511004790/17/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:</p>	

Taking cue from G-33, the following norms may be recommended:

**Export Item:** Ladies Hand Bags Made of 100 percent Nylon Woven Dyed Fabric (**STYLE # NAME - BJAXIE**)

**Qty.:** 5590.0 Nos.

**Import items:**

S. No	Item Description	Specification	UOM	Qty. Recommended
1.	100% NYLON WOVEN DYED FABRIC	Width – 56” GSM 237 +/-10 Percent	Sq.Mtr	Net+2.5%
2.	PU LEATHER FUSED WITH PVC	Width 52” GSM 1211+/-10 Percent	Sq.Mtr	Net +2.5%
3	PU LEATHER	Width 52” GSM 1712+/-10 Percent	Sq. Mtr	Net +2%
4.	NYLON MESH	Width 52” GSM 80+/-10 Percent	Kgs	Actual +2%
5	3 MM EVA RUBBER SHEET	Width 52” GSM 273+/-10 Percent	Kgs	Actual +2%
6.	5 MM SYNTHETIC FOAM	Width 40” GSM 89+/-10 Percent	Kgs	Actual +2%
7.	Elastic	Width 52” GSM 371+/-10 Percent	Kgs	Actual +1%
8.	Metal Buckle	Relevant Quality and size	Nos	NET TO NET
9.	Metal Logo	Relevant Quality and size	Nos	NET TO NET
10.	Metal Zipper Pullar 3No	Metal Zipper Pullar 3No. (Relevant Quality and size T)	Nos	NET TO NET
11.	Metal Zipper Pullar 5No	Metal Zipper Pullar 5No. (Relevant Quality and size)	Nos	NET TO NET

12.	Metal Zipper Pullar No.5	Metal ZippperPullar No.5 Relevant Quality and size	Nos	NET TO NET
13.	SM 212B RUBBER LOGO	SM 212B RUBBER LOGO Relevant Quality and size)	KGS	NET TO NET
14.	Plastic Zipper (Teeth Gold)	Plastic Zipper (Teeth Gold) (Relevant Quality and size	Mtr	Actual+1%
15.	Nylon Zipper	Relevant Quality and size	Mtr	Actual+1%
16.	Metal Zipper Stopper	Relevant Quality and size	Kgs	NET TO NET
17.	Nylon Tape (1-1/2")	Nylon Tape (1-1/2") (RELEVANT)	Kgs	Actual+1%
18.	Nylon Tape (1-1/4")	Nylon Tape (1-1/4") (RELEVANT)	Kgs	Actual+1%
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	249 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	PEARL GLOBAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00186653AM22
RA File Number	05AA04080737 AM22
Licence No and Date	0511004802/17/09/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	250 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00186971AM22
RA File Number	04AA04027784 AM22
Licence No and Date	0411001484/18/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification for all the import items, indicating also with thickness of Cow Finished Leather.</li> <li>2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.</li> <li>3. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form comparing with respective SION fixed (G-8 and G-13) in H. Book of Procedure Vol II.</li> <li>4. If any, additional item is required other the SION fixed, then to give justification for the same.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	251 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00186988AM22
RA File Number	04AA04028018 AM22
Licence No and Date	0411001486/18/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items giving GSM if applicable.</li> <li>2. Reason for asking Lining Material at two places.</li> <li>3. Compare the requirement in tabular form with SION G-22 for <b>Ladies Leather Shoe upper</b>. If any, additional items/higher quantities are required other than SIONs then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	252 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred

Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00188420AM22
RA File Number	03AA04097752 AM22
Licence No and Date	0311007099/20/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Five fabrics have been used in making the product. Purpose of using each to be explained together with their placement in the image.</li> <li>2. Garment looks like a full sleeve T-Shirt. It is declared as jacket. That way requirement of fabric also appears high. Calculation/ justification for the same.</li> <li>3. CAD and measurement chart together with details in images, CAD and measurement chart in English language.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	253 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	BULKCORP INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00188646AM22
RA File Number	08AA04027997 AM22
Licence No and Date	0811002639/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from SION H-97, Committee decided to approve the input output norms as under:	

			filament yarn	
		4.	Articles made of LDPE/LLDPE(liner)	42000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	254 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00188724AM22
RA File Number	05AA04083633 AM22
Licence No and Date	0511004824/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	255 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	CENTURY OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00188729AM22		
RA File Number	05AA04083809 AM22		
Licence No and Date	0511004827/20/09/2021		
Norms Committee Decision:			
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended

<p>Children Raincoats</p> <p>(Made from 100 % TPU CLEAR FORSTED PU SOLID FABRIC, GSM 180 +/- 10 % and 100 % TPU PRINTED FABRIC, GSM 180 +/- 10 %)</p> <p>STYLE NO.: NO463457LB</p>	1200 Nos.	100 % TPU CLEAR FORSTED PU SOLID FABRIC, WIDTH = 54 inch, GSM 180 +/- 10 %	1221.60 Sq. Mtr
		100 % TPU PRINTED FABRIC, WIDTH = 52 inch, GSM 180 +/- 10 %	576 Sq. Mtr.
<p>Ladies Raincoats</p> <p>(Made from 100 % TPU CLEAR FORSTED PU PRINTED FABRIC, GSM 180 +/- 10 %) STYLE NO.: NO466215MI</p>	599 Nos.	100 % TPU CLEAR FORSTED PU PRINTED FABRIC, WIDTH = 52 inch, GSM 180 +/- 10 %	1446.75 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	256 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00189071AM22
RA File Number	05AA04082289 AM22
Licence No and Date	0511004840/21/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material with complete details with nomenclature of each of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	257 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ARROW SHOES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00189537AM22
RA File Number	04AA04027314 AM22
Licence No and	0411001499/21/09/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with full name of all the Import Items</li> <li>2. To mention the export item whether it is for Gents/Ladies etc., and also compare the requirement of inputs in tabular form with respective SION fixed at G-22/28 in H. B. Procedure Vol. II.</li> <li>3. Reason for asking both Finished Leather and wet blue skin.</li> <li>4. Calculation for requirement of Leather for upper giving CAD/CAM and efficiency Chart for the manufacturing export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	258 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00189610AM22
RA File Number	05AA04084502 AM22
Licence No and Date	0511004863/21/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material with complete details with nomenclature of each of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	259 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00190633AM22
RA File Number	05AA04085046 AM22
Licence No and Date	0511004879/22/09/2021
Norms Committee Decision:	



The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	260 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00191278AM22
RA File Number	04AA04026135 AM22
Licence No and Date	0411001513/23/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in uppers
2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.
3. To indicate difference in Export item 1, to 5 when description is same.
4. Calculation for the requirement of imported inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand Book of procedure Vol. II, Separately for Ladies Leather Shoe upper and Sandal Upper.
5. Justification for additional requirement, if any, comparing with respective SION fixed in book.

The case stands deferred for re-listing.

Case No.	261 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00191505AM22
RA File Number	04AA04028376 AM22
Licence No and Date	0411001523/23/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items including Cow finished leather.
2. Reason for asking several import items number of times for the manufacture of one export item, like Felt Lining, Mesh Lining, Foot bed, Toe4 cap, webbing tape etc.
3. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of the all import items.
4. Compare the requirement in tabular form with respective SION Fixed in Hand book of Procedure Vol.II. If any, additional/higher quantity of items is required, then to give justification.

The case stands deferred for re-listing.

Case No.	262 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00194991AM22
RA File Number	07AA04034659 AM22
Licence No and Date	0711001994/27/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	263 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00194992AM22
RA File Number	06AA04006713 AM22
Licence No and Date	0611000738/27/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. Design /Drawing of Export item.
2. Calculation of requirement of finished leather with justification of wastage.
3. Reason for not giving specification of leather against import item.

The case stands deferred for re-listing.

Case No.	264 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00195016AM22
RA File Number	06AA04006862 AM22
Licence No and Date	0611000739/27/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. To give specification of all the import items.
2. Complete calculation for the requirement of inputs both indigenous and imported for the manufacture of export item.
3. To give specification and dimension of export item.

The case stands deferred for re-listing.

Case No.	265 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00195171AM22
RA File Number	05AA04082146 AM22
Licence No and Date	0511004967/27/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Net import content of inputs in each of the export item,
2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.
3. Specification/made up of material with complete details with nomenclature of each of Import item.

The case stands deferred for re-listing.

Case No.	266 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00195212AM22
RA File Number	05AA04085562 AM22
Licence No and Date	0511004970/27/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	267 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00196157AM22
RA File Number	05AA04085260 AM22
Licence No and Date	0511005003/28/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart for all the product with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	268 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	NUVOCRAFT APPARELS INDIA PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00198263AM22
RA File Number	07AA04031605 AM22
Licence No and Date	0711002028/30/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	269 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00199034AM22
RA File Number	05AA04087850 AM22
Licence No and Date	0511005096/30/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Legible copy of CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Legible copy of Measurement chart with mentioning product description.</li> <li>4. Justification for claiming higher wastage (47%)</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	270 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00199039AM22
RA File Number	05AA04085923 AM22
Licence No and Date	0511005098/30/09/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. To indicate whether import item PVC film is required as Packing Material or raw material.
2. To give net import content in export item and wastage separately.
3. Compare the requirement of inputs given in SION G-33 fixed at Hand Book of Procedure Vol II.

The case stands deferred for re-listing.

Case No.	271 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00199340AM22
RA File Number	05AA04086711 AM22
Licence No and Date	0511005103/01/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	272 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00202246AM22
RA File Number	06AA04007118 AM22
Licence No and Date	0611000763/04/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification and dimension etc. for import item Unit Sole.</li> <li>2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item.</li> <li>3. Justification for use of 9.40 Sq. Feet of finished Leather per pair of Ladies Long Boot when as per</li> </ol>	

SION G-25 Leather Lining is allowed only 4.25 Sq. Feet.  
4. Drawing design of Export Item.

The case stands deferred for re-listing.

Case No.	273 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00201933AM22
RA File Number	05AA04087451 AM22
Licence No and Date	0511005172/04/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	274 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00201956AM22
RA File Number	05AA04088063 AM22
Licence No and Date	0511005176/04/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	275 / NC/5/MEET/Oct/202122/11
----------	-------------------------------

Case Status	Case Deferred
Party Name	SAGUN LEATHER AND PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00202225AM22
RA File Number	06AA04007110 AM22
Licence No and Date	0611000761/04/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification/dimension/GSM for all the import items of Advance Authorization.</li> <li>2. Actual requirement of PU leather, giving CAD/CAM, and efficiency chart of export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	276 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00202229AM22
RA File Number	05AA04088779 AM22
Licence No and Date	0511005182/04/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	277 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00202914AM22
RA File Number	06AA04006904 AM22
Licence No and Date	0611000767/05/10/2021



## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted that the firm has claimed wastage of 22.5% of the raw material (FELT of various thicknesses 70 polyester and 30 wool) for the manufacture of Saddle pad but not given any justification/ reason for claiming the wastage. Based on recommendation of technical authority, committee decided to approve the norms with 5% wastage of raw material and recommend the following norms:

Export item	Qty.	Import item	Qty. Recommended
Saddle pad (containing 23285 kg felt 22mm 70 polyester and 30 wool)	8558 nos.	Felt 22mm 70 polyester and 30 wool	24449.25 kg.
Saddle pad (containing 19400 kg felt 19 mm 70 polyester and 30 wool)	8558 nos.	Felt 19mm 70 polyester and 30 wool	20370 kg.
Saddle pad (containing 8865 kg felt 12 mm 70 polyester and 30 wool)	6306 nos.	Felt 12mm 70 polyester and 30 wool	9308.25 kg.
Saddle pad (containing 5148 kg felt 06 mm 70 polyester and 30 wool)	6306 nos.	Felt 06 mm 70 polyester and 30 wool	5405.4 kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	278 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00203256AM22
RA File Number	05AA04088352 AM22
Licence No and Date	0511005205/05/10/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	279 / NC/5/MEET/Oct/202122/11		
Case Status	Case Approved		
Party Name	N M T INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00203463AM22		
RA File Number	32AA04022098 AM22		
Licence No and Date	3211001716/05/10/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
POWERLOOM MADEUPS LINEN NAPKIN	1809 Kg.	LINEN YARN	1935.63 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	280 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00204299AM22
RA File Number	05AA04089167 AM22
Licence No and Date	0511005242/06/10/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
1. CAD.	
2. Image with mentioning product description.	
3. Measurement chart with mentioning product description.	
The case stands deferred for re-listing.	

Case No.	281 / NC/5/MEET/Oct/202122/11		
Case Status	Case Deferred		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022		

and Date	
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material with complete details with nomenclature of each of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	282 / NC/5/MEET/Oct/202122/11
Case Status	Case Deferred
Party Name	SARATHY EXPORT FABRICS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00204356AM22
RA File Number	32AA04021890 AM22
Licence No and Date	3211001724/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	283 / NC/5/MEET/Oct/202122/11
Case Status	Case Approved
Party Name	TECHFAB (INDIA) INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202122/ 11 and 25/02/2022
HQ File Number	HQRNORM APPLY 00204657AM22
RA File Number	03AA04080952 AM22
Licence No and Date	0311007538/06/10/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
NON WOVEN FABRICS	120 MT	Polypropylene Granules	120 MT

RA concerned may take necessary action subject to compliance of other usual conditions.